



Before The Hon'ble National Green Tribunal Principal Bench
New Delhi

Original Application No.- 200/2014

Applicant

Vs

Respondent

M.C. Mehta

Union of India & Others.

BEFORE THE NOTARY PUBLIC, MALDA

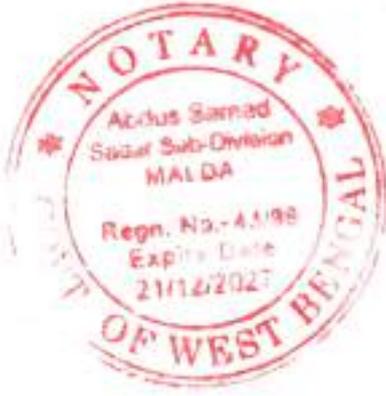
Affidavit on behalf of the District Magistrate & Ex-Officio
Chairperson of the District Ganga Protection Committee, Malda
District.

I, Sri Nitin Singhania, S/o Sri Ashok Kumar Singhania, working for gain as the District Magistrate, Malda at P.S- English Bazar, P.O. & Dist.- Malda, Pin- 732101, do hereby solemnly affirm and submit as follows: -

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PO & Dist - Malda

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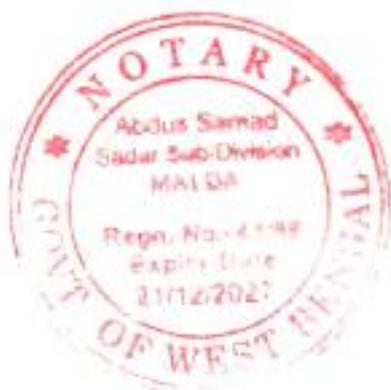
- (1) I have been communicated by the orders in O.A. No. 200/2014 from the Ld. Counsel for the state associated with the aforesaid case.
- (2) That this affidavit is being filed in compliance to the Solemn Order dt. 06.12.2023 passed by the Hon'ble Tribunal.
- (3) That the District Ganga Protection Committee consists of District Magistrate Malda, Additional District Magistrate (Municipal Affairs), Divisional Forest Officer, Executive Engineer Malda Division P.W.D (Building), Executive Engineer Malda Division, Irrigation and Waterways Department, Executive Engineer P.H.E. (Arsenic) Division Malda, Executive Engineer P.H.E.D Malda Division, Executive Engineer P.W.D.(Roads), S.D.O. Malda Sadar, S.D.O. Chanchal, B.D.O Ratua-I, B.D.O. Kaliachak- II, B.D.O Kaliachak III, B.D.O. Manikchak, Senior Engineer Malda, W.B.P.C.B and Others and the said committee conducted 7 Nos. of meeting since its inception.

That the said meetings were held on 16.06.2022, 12.08.2022, 24.04.2023, 24.05.2023, 11.08.2023, 28.11.2023 and 27.12.2023.

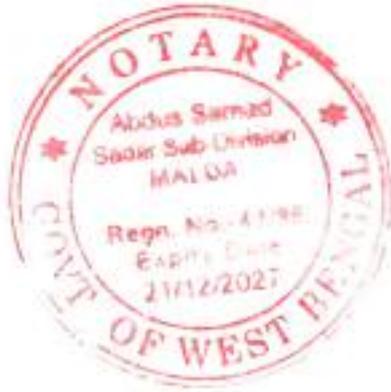
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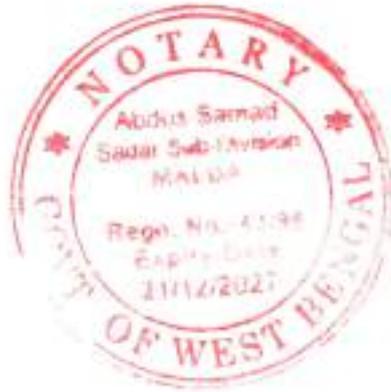


- 4) That in compliance of Notification vide no. 3206-NGRBA-12012(14)/1/2022-O/o PRO DIR (WBSPMG) dated 09.06.2022, the first meeting of the District Ganga Protection Committee for Malda District was held on 16.06.2022 involving all stakeholders. In this meeting the District Magistrate, stated the objectives of the project and suggested the house to go through the different parameters of the project. The District Ganga Committee was formed with 7 (Seven) members and two invitee members keeping. The District Magistrate Malda as the Chairperson of the Committee. Photocopy of Minutes of the first DGPC meeting (M.O.M) is annexed herewith and marked as **Annexure- R-1**.
- 5) That the second meeting of the DGPC, Malda was held on 12.08.2022 with all stakeholders. Issues discussed were:
- i) Prevention of soil erosion at different stretches of river Ganga.
 - ii) Cleaning of all Ghats and banks of river Ganga.
 - iii) Beautification of Ghats of River Ganga from Manikchak to Kaliachak – III Development Block.



- iv) It was also decided that tree plantation shall be done on embankment of river Ganga.
Photocopy of Minutes of the Second DGPC meeting (M.O.M) is annexed herewith and marked as **Annexure R-2.**
- 6) That the third meeting of the DGPC, Malda was held on 24.04.2023 with all stakeholders. Issues discussed were:
- i) Inspection of Ganga bordering ghats of Manikchak, Kaliachak II, Kaliachak III and Ratua I blocks.
 - ii) Beautification of Ghats of Kaliachak II and Kaliachak III block.
Photocopy of Minutes of the third DGPC meeting (M.O.M) is annexed herewith and marked as **Annexure- R-3.**
- 7) That the fourth meeting of the DGPC, Malda was held on 24.05.2023 with all stakeholders. Issues discussed were:
- i) The Collection of cost amount for renovation and beautification of Manikchak, Kaliachak-II and Kaliachak-III block.
 - ii) Visiting sites for plantations in river-side areas.
 - iii) Proposals for dolphin conservation projects of river Ganga.

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iv) Ganga River Pollution Abatement Awareness Campaign drives in four Ganga bordering Blocks.

Photocopy of Minutes of the fourth DGPC meeting (M.O.M) is annexed herewith and marked as **Annexure R-4.**

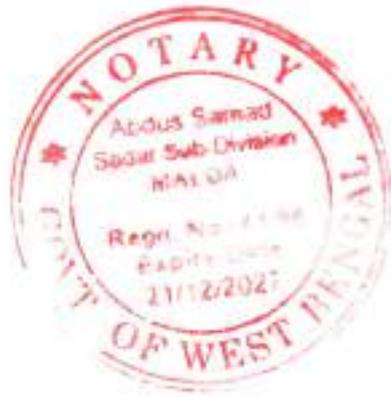
8) That the fifth meeting of the DGPC, Malda was held on 11.08.2023 with all stakeholders. Issues discussed were:

- i) Compilation of verified estimates for beautification of four Ganga blocks are sought from BDOs.
- ii) Conducting IEC i.e Ghat pe Haat, Har Ghar – Har Ghat Teranga activities at various locations.

Photocopy of Minutes of the fifth DGPC meeting (M.O.M) is annexed herewith and marked as **Annexure-R-5.**

(9) That the Sixth and Seventh no. of meeting of the DGPC, Malda was held on 28.11.2023 and 27.12.2023 with all stakeholders. Photocopy of Minutes of sixth and seventh DGPC meeting (M.O.M) is annexed herewith and marked as **Annexure -R-6 & R-7.**

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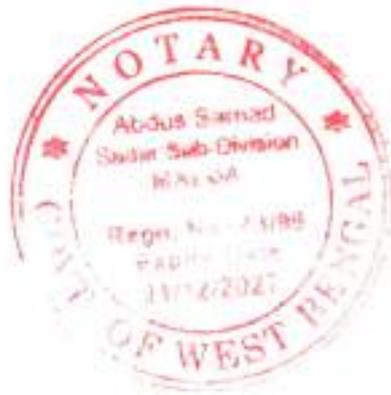


- 10) That there were eight (08) nos. of awareness programs conducted as per approved Annual Action plan molded by the WBSPMG.
- i) The International Yoga Day observed on 21.06.2022 at Kaliachak-II block and Manikchak block by yoga practice at Ganga Ghat to create awareness among general people to practice yoga for better health and keep Ganga River and Ghats Clean and pollution free.
 - ii) Ganga Utsav 2022 was held on Kaliachak-II Block on 04.11. 2022. The cultural events were organized focusing on the importance on the Gang River and its tributaries to create mass awareness among the people.
 - iii) International Yoga Day 2023 on Ganga pollution abatement was held on 21.06.2023 at Ratua-I, Kaliachak-II and Kaliachak-III Block.
 - iv) Ghat Pe Haat 2023 was held on 29.09.2023,17.12.2023,22.12.2023 and 06.01.2024 at Kaliachak-III, Kaliachak-II, Manikchak and Ratua-I Block to promote livelihood generation showcasing local products in Ganga adjacent area.

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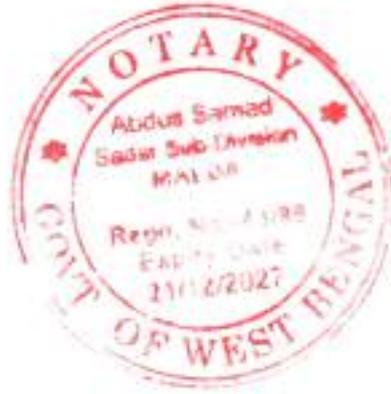


- v) Swachhata Hi Sewa 2023 on Ganga Pollution Abatement was held on 16.09.2023 to 02.10.2023 at Kaliachak-III, Kaliachak-II and Manikchak block to promote cleanliness drive in Ghats and strategic locations.
- vi) The Ganga Utsav 2023 was held 04.11.2023 to 05.11.2023 at Kaliachak-II block where Painting competition, Music Performance, Nukkad Natak, Children activities took place to focus on the importance of river Ganga and its tributaries.
- vii) The River Festival 2023 was held on 22.12.2023 to 24.12.2023 at Manikchak Block where Cultural Performance, Cleanness drive, Ganga Aarti, Painting Competition, Natak (Gombhira), Ghat Pe Haat ,Cultural Events, Ganga Swachhata Rally activities took place to focus on the importance of River Ganga & its tributaries.
- viii) The Public Outreach Program (involvement of Specially abled Children) on Ganga Pollution Abatement was held on 10.01.2024 at Malda Town Hall, Englishbazar block where Rally on River Pollution Abatement, Talent Search Competition (Like- Knowledge & Cultural Base), Quiz

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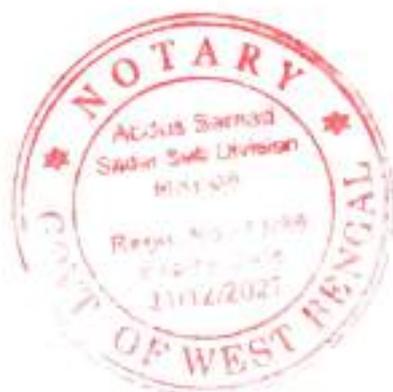


Competition & Prize Distribution activities took place to focus on the importance of river Ganga and its tributaries.

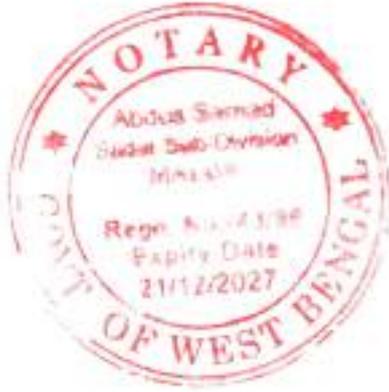
- ix) Annexures related to awareness program annexed herewith and marked as **Annexure- R-8** .
- 11) That different IEC (Information Education Communication) activities were held to promote awareness among public in general regarding global causes of pollution and prevention which included awareness regarding abatement of Ganga pollution. The following activities were undertaken:
- i) Wall Paintings on Ganga River Pollution Abatement were taken at Manikchak and Kaliachak-III Block.
 - ii) Displaying Hording and Flex on Ganga River Pollution Abatement are undertaken at Manikchak Block.
 - iii) Mass Awareness Tableau on Ganga River Pollution Abatement are undertaken at Manikchak Block from 1st Jan 2023 to 31st March 2023.
 - iv) Cultural Program and handbill distribution on Ganga Pollution Abatement are taken up at Kaliachak-II Block from 1st Jan 2023 to 31st March 2023.

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- v) Chacha Chowdhury Comics Books on Ganga River Pollution Abatement are distributed at Kaliachak-III and Manikchak Block on 08.10.2023 to 10.10.2023.
- vi) During Durga Puja Ganga Pollution Abatement Flex and Banners are displayed at Manikchak, Kaliachak-II and Kaliachak-III Block, from 20.10.2023 to 25.10.2023.
- Annexures related to IEC activities program annexed herewith marked as **Annexure- R-9**.
- 12) The Irrigation Dept., Govt. of West Bengal has taken up Ghat Protection schemes on the left bank of River Ganga at Suksena Ghat, Balutola Ghat at Manikchak Block. Bank protection was done at River Ganga at Sukhrullapur of Kaliachak-II Block. Protection work at left bank was done near Radhagobinda Mandir of Kaliachak-III Block and Parlalpur at Kaliachak-III Block.
- Annexures related to ghat protection are annexed herewith marked as **Annexure- R-10**.
- 13) Afforestation Program around River Ganga was under taken at Kaliachak-III Block at Village Laxmipur, Chakbahadurpur, Mondai to protect soil erosion. Annexures related to



afforestation annexed are herewith marked as **Annexure- R-11.**

14) The District Administration and District Ganga Protection Committee has taken up programs to promote best practices among the mass to raise awareness for protection of river Ganga.

- a. Practice not to use the plastic in daily life.
- b. Encourage farmers to use organic fertilizer in the crop field.
- c. Send the message through the students to the individual families use hand wash before and after take any food.
- d. Practice to use toilet.
- e. Many Grams Panchayat banned usage of single use plastic and thermocol by declaring plastic free zone.
- f. Individuals are motivated to use cloth bags and Paper bags.

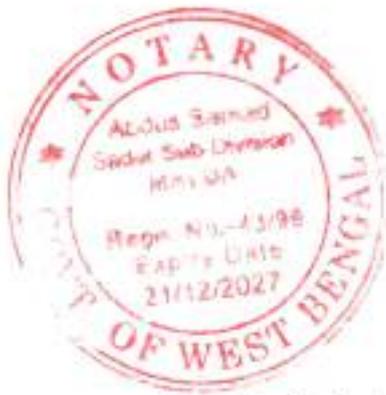
Annexures related to best practices annexed herewith marked as **Annexure- R-12.**

(15) That on the basis of the minutes adopted in the aforesaid meeting, reports were called from the concerned B.D.O of

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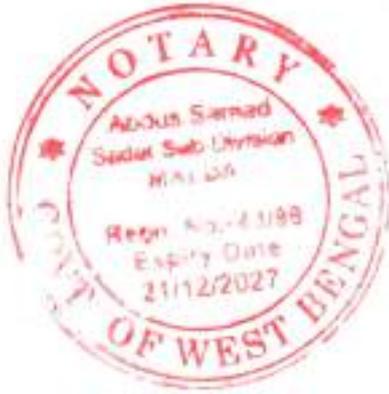
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Ratua I, Kaliachak II, Kaliachak III and Manikchak and their respective reports are annexed here with marked as Annexure **R-13 to 16.**

- (16) That the said river Ganga flow from the rural area of the District as such P & R.D department, G.O.W.B is drawing out Sewage management plants, solid and liquid waste management plants, Drain Management and river front Development schemes are being taken up.
- (17) **That in pursuance of order / direction of the Hon'ble Tribunal, template for compliance are submitted herein below:**
- (I) That, 8 MLD (Million Liter Per Day) and 6 MLD (Million Liter Per Day) sewage are generated from Englishbazar Municipality and Old Malda Municipality respectively.
- (II) That the sewage is partially treated in septic tanks of individual households and other tenements in respect of both the Municipalities of Malda, wherein the drains are designed for combined flow. Moreover, Chatra Beel as a NBS (Nature Based Solution) is retaining major part of urban runoff from English Bajar Municipality. Only the overflow of Chatra Beel



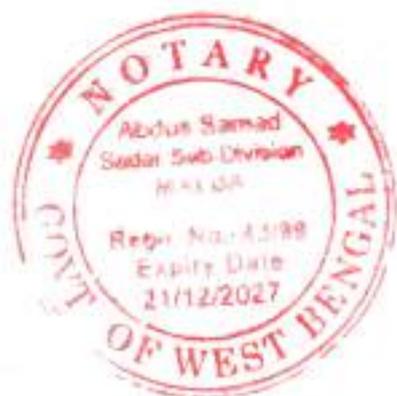
is discharged to River Mahananda. Similarly, the overflow of urban run off from the Old Malda Municipality is discharged to Behula River, which empties in Bhatra Beel. In both cases the 'beel' - ecosystems are replenished through natural ecosystem. It is also pertinent to mention that River Mahananda does not meet River Ganga within the state of West Bengal.

(III) That, work of Grey Water Management in 22 GPs of four blocks of Kaliachak-II, Kaliachak-III, Manikchak and Ratua-I close to Ganga are in progress, wherein 1118 workorders have been issued with an amount of INR 4,67,22,297.00. District Administration of Malda has taken initiative to setup SLWM project in four Ganga bordering blocks. 44 nos. of E-Kart tender amounting to Rs. 60,79,622.00 have been done. 21 nos. of segregation cum storage shed tender amounting to Rs. 100,43,293.00 have been done and 20 nos. of works order amounting to Rs. 86,47,733.00 have been issued. The detailed report is annexed as Annexure – R- 17

(IV) That, 16 numbers of Solid Waste Management Plants (SWM) and 344 numbers of Liquid Waste Management Plants (LWM)

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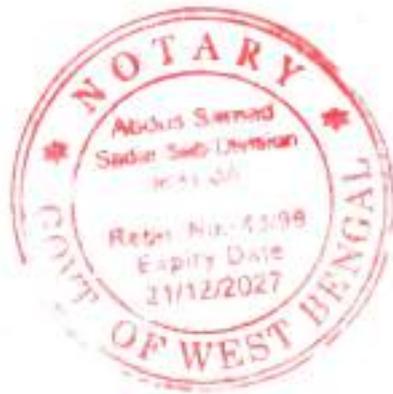


are under construction in 22 GPs in four Ganga bordering blocks. Detailed reports are annexed as Annexure **R-18**.

- (V) That, the experiences of East Kolkata Wetlands System in Kolkata suggests that rate of removal of microbes can be even 99.99%. The two wetland systems of Chatra beel and Bhatra beel are also expected to function at similar efficiency.
- (VI) That the Fecal Coliform is not monitored in effluent conduit systems. However, the MPN /100 ml count for Fecal Coliform for river Ganga at Manikchak is -
- October'23 – 3500
- November'23 -3500
- December' 23 – 3500
- (VII) That, the Per day generation of solid waste from English Bazar Municipality is 190 MT/day and Old Malda is 30.35 MT/day. Moreover, in relation to the quantity of solid waste treated per day, in each city/town within the district, it is to be stated that the Solid waste treatment facility is under process at Kanchantar for English Bazar Municipal area and under process at Sujapur for Old Malda Municipal area.

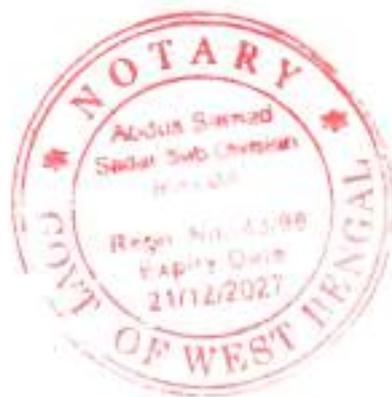
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- (VIII) That, in relation to the gap in treatment of solid waste it is hereby stated that at present no Solid Waste (SWM) is treated. It is to be further stated that in relation to legacy waste and the time bound plan to treat legacy waste, Legacy waste treatment is going on and it will be completed in February 2024 for Englishbazar Municipality. The Legacy waste is processed by agency through land filling, RDF and Others.
- (IX) That the solid waste of Englishbazar Municipality dumped at the dumping grounds of Kanchantar respectively. The serial nos. I, II, VII, VIII & IX and their respective reports are annexed here with marked as **Annexure R-19 &R-20**.
- (X) That, in relation to the information regarding Construction and Demolition Waste, the Estimation of construction waste is being initiated in the district. All the blocks have been requested to submit estimation of C&D waste by 28.02.2024. The photocopy of the correspondences are annexed as **Annexure-R- 21**.
- (XI) That, none of the industries, which are identified as GPIs (Grossly Polluting Industries) are directly discharging their

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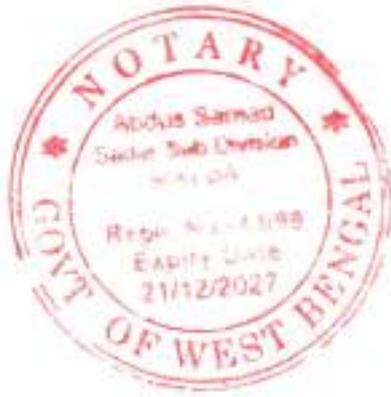
wastes in to the river Ganga and its tributaries. Four industries, i.e. Vizianagar Starch and Allied Products Pvt. Ltd., Sukhjit Starch Industries, East End Silk Pvt. Ltd., Gujarat Ambuja Exports Limited are listed as GPI for Malda, out of which M/s. Vizianagar Starch is failing to comply with standard and the case has been sent to Head Office of WBPCB for appropriate action.

- (XII) That, the geographical location of Malda district shows that effluents of maximum industries are being discharged to the drains of Nayanjuli, which after traversing very long stretches meet either river Ganga in western side or river Mahananda in eastern side. 54 plastic units, 39 such industries, other than plastic units and 23 rice mills have been listed by Malda RO of WBPCB till 31.12. 2023. However, discharge from each of these 93 plastic and other industrial units are very low and many of these units and rice mills have installed treatment units.
- (XIII) That, it is to be further stated that the total daily generation of industrial wastewater within the district is as follows -

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Wastewater from GPI = 4487 KLD (Kilo Liter Per Day)
(including the wastewater from Gujarat Ambuja, which has
proposed to practice ZLD)

Wastewater from rice mills = 1173.9 KLD (Kilo Liter Per
Day)

Estimated wastewater from 22 package drinking water plant
of 40 KLD capacity = 160 KLD.

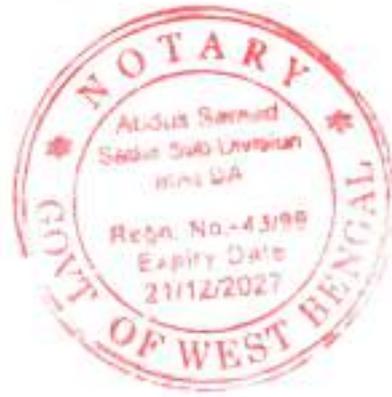
Wastewater from units other than rice mills and GPIs = 383.33
KLD.

(XIV) That, the manner of treatment of the industrial waste so
generated from industrial Effluent Discharge is by the use of
Septic tank for municipal sewage and predominantly
sedimentation tank followed by biodegradable treatment for
industrial waste water.

(XV) That, regarding the discharge effluent analysis from the ETP
treating the industrial waste from each outlet, it is to be stated
that the copies of last effluent treatment of three GPIs
(Vizianagar Starch, Sukhjit Starch Industries, East End Silk)

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are attached as Annexure and the Effluent analysis report of M/s. Gujarat Ambuja is awaited.

- (XVI) That, the per day generation of industrial solid waste and manner of its treatment and disposal in the district of Malda is as under -

Estimated waste quantity from GPI = 55 MT per day

Estimated waste from other units = 43 MT per day

- (XVII) That, the total daily generation of Industrial Waste within the district is as follows:

Estimated waste quantity from GPI = 1649.7 MT/Mo (Metric Tone Per Month)

Estimated waste from other units = 1300 MT/Mo (Metric Tone Per Month)

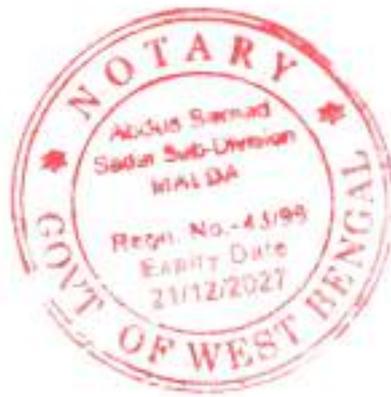
The serial nos. XI, XII, XIII, XIV, XV, XVI & XVII nos. and their respective reports are annexed here with marked as **Annexure R-22, R-23, R-24 & R-25.**

- (XVIII) That, Flood plain zone is not demarcated for river Ganga in the district of Malda as there is embankment along the left

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bank of river Ganga in Malda District. However, Other different works were done by Malda Division of Irrigation and Waterways Department (I& WD). In this regard reports are attached here marked as **Annexure -R-26 & R-27.**

(XIX) That, 1127.39 Kg. per day Bio-Medical waste is generated in the district of Malda, which is sent to a Common Biomedical Waste Treatment Disposal Facility (CBMWTDF). A separate table is annexed as **Annexure R- 28.**

(XX) That, Regular raid programmes are being conducted as part of enforcement in 15 different blocks of the Malda district. 573 raids have been conducted in last one year in the district of Malda. Four blocks namely Kaliachak- II, Kaliachak III, Manikchak and Ratua-I are situated beside the river Ganga. 116 out of 573 raids have been conducted in Kaliachak-II, Kaliachak-III, Manikchak and Ratua-I, the detailed action taken report of which is annexed as Annexure – **R- 29.** In addition, a separate table for the four different Ganga Blocks are also annexed as **Annexure-R- 30.**

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Verification

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from. Verified at Malda on 9th day of February 2024.

Identified by me

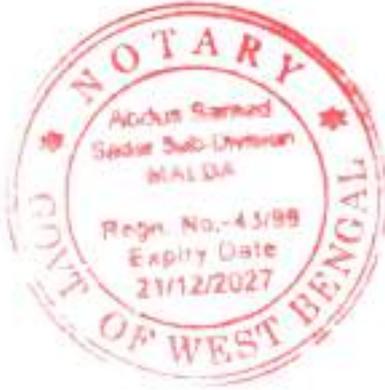
Nelghis
Deponent
District Magistrate
MALDA

Advocate
State of West Bengal

Amalendu Banerjee
Government Pleader,
MALDA

No. 38 Regd. Dist. no. 01/24
Name N. Singhania
Property identified by the Ld. Advocate
Mr./Mss/Mrs. P. Banerjee
NOTARY,
Malda Sadar, Malda

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HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O. A. NO. 200/2014

In The Matter of:

M.C. Mehta.

... APPLICANT

VERSUS

Union of India & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. ..., DISTRICT
MAGISTRATE & COLLECTOR, MALDA
DISTRICT.

Ms. Madhumita Bhattacharjee,

Advocate

For The State of West Bengal

Email: bhattacharjee.madhumita@gmail.com

(M): 9811785211.


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Resolution regarding first meeting of District Ganga Committee.

Attendance annexed

The District Magistrate presides over the meeting with warm welcome to all members.

Laid down the letter of Programme Director, WBSPMG vide Memo No. 3206-NGRBA - 12012(14)/1/2022 dated-09/06/2022

The District Magistrate addressed the house about the objectives of the project and he suggests the house to go through the different parameter of the project. The additional District Magistrate also briefly discussed regarding formation of District Ganga Committee.

After the prolong discussion it is decided that - the Executive Engineer PHE(Arsenic Division), Malda and the Executive Engineer PWD(Roads), Malda will be invitee members of the committee

The members of District Ganga committee are as follows :-

1. District Magistrate, Malda - Chairperson.
2. Additional District Magistrate(MA), Malda - Member Convener.
3. Executive Engineer, Malda Division, Public Works Department (Building) - Member
4. Executive Engineer, Malda Division, Irrigation and Waterways Department (I&WD) - Member
5. Executive Engineer, Malda Division, Public Health Engineering Department(PHED) - Member.
6. Assistant Engineer, Malda, West Bengal State Pollution Control Board(WBPCB)- Member.
7. Divisional Forest Officer - Member.

Invitee Member

1. Executive Engineer, PHE (Arsenic Division), Malda.
2. Executive Engineer, PWD(Roads), Malda.

After discussion, it is decided that the name of the nominated members would be included latter.

As there is no further issue of discussion, the meeting ended with a vote of thanks to and from the chair.

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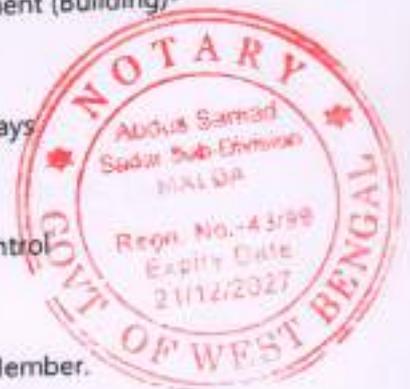
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Attyho
District Magistrate & Chairperson
District Ganga Committee
Malda.

**Minutes of the meeting of District Ganga Committee held on
12.08.2022 at RTC Hall of Malda Collectorate.**

The meeting of District Ganga Committee, Malda was held on the 12th August, 2022 at 1.00 P.M at RTC Hall of Malda Collectorate, Malda.

- Members Present: 1. District Magistrate, Malda- Chairman.
2. Divisional Forest Officer-Member.
3. Additional. District Magistrate (MA)- Member.
4. Executive Engineer, Malda Division, Public Works Department (Building)- Member.
5. Executive Engineer, Malda Division, Irrigation and Waterways Department (I&WD) - Member.
6. Assistant Engineer, Malda West Bengal State Pollution Control Board (WBPCB)- Member.
7. Executive Engineer, PHE (Arsenic Division) Malda invitee Member.



At the outset, the District Magistrate welcomed all the members of the committee and highlighted the objectives of the District Ganga Committee in detail. He also focused upon the activities of the mission.

The Additional District Magistrate, In-charge of Municipal Affairs, Malda & Convenor of District Ganga Committee, explained the following preventive measures, shall have to be under taken-

1. The issue of urgent requirement of infrastructure to prevent soil erosion at different stretch of the river was discussed. The Executive Engineer, I & WD has been requested to prepare a DPR in this regard and to place the same before DGC for taking up the matter with WBSPMG on priority basis.
2. Making necessary arrangement for the cleaning of all ghats/ banks of river Ganga so that no solid waste or pollutants enter into the river at any point of time. It was also felt that identification and mapping of channels entering into river Ganga is important. Hence concerned blocks were requested to devise a plan (Manikchak, Kaliachak-II, Kalichak-III).

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- 3. Plans for beautification of ghats throughout the entire stretch from Manikchak to Kaliachak-III. In this regard, identification and Mapping of the ghats is required to be done and submitted by the concerned BDO (Manikchak, Kaliachak-I, Kaliachak-II & Kaliachak-III) within two months.

Make necessary arrangement for cleaning and beautification of Ghats and River front management along the stretch of Manikchak, Kaliachak—II, Kaliachak-III block along river Ganga and its tributaries. Futher, to supervise SW&LW in and around river ganga by Blocks and ULBs

- 4. A Task-Force committee shall be constituted at the block level with BL&LRO, Range officers and representative of PCB, Malda, irrigation to monitor and supervise. The works mentioned above in point 2 & 3.



The aforesaid activities were unanimously accepted by the house.

The Additional District Forest Officer, Malda said that tree plantation shall be done on the embankments of River Ganga from the forest department on vested land. He also suggested that trees like Jarul, Arjun, Akashmoni shall be planted for the purpose. He also proposed that the plantation of trees shall be taken up if the Irrigation Department will provide the list of lands and location as well as NOC. Irrigation Department was thereby requested to provide a list of land where plantation can be carried out.

The Executive Engineer, PHE informed the house that after checking the feasibility of water treatment plant, the DPR shall be prepared within three months.

The Executive Engineer, Irrigation I & W Department, Malda informed the house that a survey is going on to tackle the soil erosion, there after the plan shall be chalked out. He said the plan will be prepared within two months.

The meeting is ended with a vote of thanks from and to the chair.

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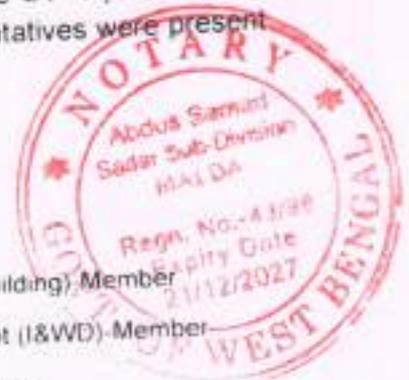
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[Signature]
Additional District Magistrate (MA) & Member
District Ganga Committee
Malda.

**Minutes of the meeting of District Ganga Committee held on
24.04.2023 at RTC Hall of Malda Collectorate.**

The meeting of District Ganga Committee, Malda was held on the 24th April, 2023 at 1.00 p.m. at RTC hall of Malda Collectorate, Malda. The following representatives were present in the meeting -

- (i) The Divisional Forest Officer, Malda
- (ii) The Addl. District Magistrate(MA), Malda
- (iii) The Sub-Divisional Officer (Sadar), Malda
- (iv) The Exe. Engineer, Malda Division, Public Works Department(Building) Member
- (v) The Exe. Engineer, Malda Division, Irrigation and Waterways Dept (I&WD) Member
- (vi) The Exe. Engineer, PHE (Arsenic Division), Malda-invitee Member
- (vii) The Block Dev. Officer, Manikchak, Malda (online)



The Addl. District Magistrate (MA), Malda highlighted the objectives of the District Ganga Committee in detail. She also focused upon the activities of the missions and also explained that the following preventive measures are to be undertaken -

- (i) SDO Sadar, Malda to supervise inspection of Ganga bordering ghats of Manikchak, Kaliachak II and Kaliachak III alongwith officials from Irrigation, Forest and Land Department. A block level survey to be carried out in this regard.
- (ii) Since parts of Ratua I block is also Ganga bordering, BDO Ratua I will also be part of the District Ganga Committee with immediate effect.
- (iii) BDO Kaliachak II and BDO Kaliachak III to submit Ghat beautification plan within 2 weeks.
- (iv) Addl. District Magistrate(MA), Malda told that the BDO, Ratua-I and PWD(Highway Division) will have to present in the next meeting.
- (v) The Exe. Engineer, PHE(Arsenic Division), Malda informed the house that the DPR of Arsenic plant at the Mothurapur and Daniapur are in progress and will be completed shortly.

As there was no other issue to be discussed, the meeting ended with thanks to and from the chair.


Additional District Magistrate (MA) & Member,
District Ganga Committee, Malda

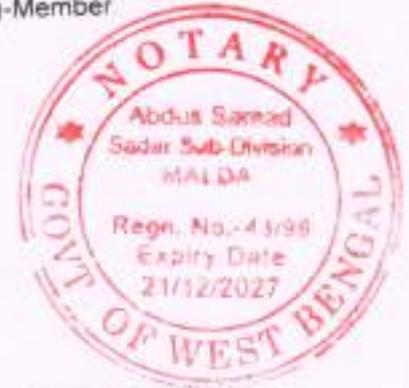
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**Minutes of the meeting of District Ganga Committee held on
24.05.2023 at RTC Hall of Malda Collectorate.**

The meeting of District Ganga Committee, Malda was held on 24th May, 2023 at 2.00 p.m. at RTC hall of Malda Collectorate, Malda. The following representatives were present in the meeting :-

1. Addl. District Magistrate(MA), Malda
2. Sub-Divisional Officer (Sadar), Malda
3. Exe Engineer, Malda Division, Public Works Department(Building)-Member.
4. Exe Engineer, Malda Division, Irrigation and Waterways Dept.(I&WD)-Member
5. Divisional Forest Officer-Member.
6. Exe Engineer, PHE (Arsenic Division), Malda-invitee Member.
7. Sub-Divisional Officer(Chanchal), Malda
8. Block Dev. Officer, Manikchak, Malda (online)
9. Block Dev. Officer, Ratua-I, Malda (online)
10. Block Dev. Officer, Kaliachak-II, Malda.(online)
11. Block Dev. Officer, Kaliachak-III, Malda.(online)



The Addl. District Magistrate (MA), Malda highlighted the objectives of the District Ganga Committee in detailed. She focused upon the activities of the mission. and explained the following preventive measures for the purpose.

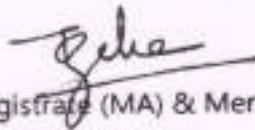
1. BDO's of Manikchak, Kaliachak-II & Kaliachak-III have inspected their respective Ghats and proposal of renovation & beautification work under Ganga action plan has been to the Sub-Divisional Officer(sadar), Malda. SDO(Sadar), Malda duly submitted the proposal to ADM(MA) and the same was considered in the meeting. The total estimated cost for the renovation & beautification work of Manikchak, Kaliachak-II & Kaliachak-III blocks are 1.175 crore, 1.235 crore & 46.2 lacs respectively. The beautification work will include construction of pcc road, installation of High mast light & street light, Bath ghat step, construction of toilets, waiting rooms, plantation etc.
2. Executive Engineer of irrigation Department has inspected the Manikchak Ghat for plantation on the river banks along with BDO, Manikchak.
3. The Asst. Engineer, PHE(Arsenic Division), Malda informed the house that the Arsenic Plant of Mathurapur has already been tendered and will be started soon.
4. The Officer-in-Charge, Municipal Affairs, Malda told to the BDO's of Manikchak, Kaliachak-II, Kaliachak-III & Ratua-I to prepare flag, festoon & poster for awareness of misuse of plastic and for beautification of the river bank by June 5th. Also awareness drive can be undertaken in common places i.e. Hat Bazar, Ghat etc and photos are to be shared.

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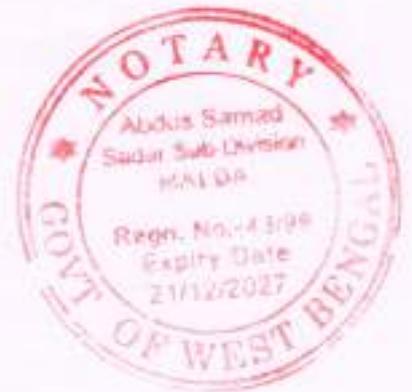
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5. BDO Manikchak, Kaliachak-II & Kaliachak-III will organise awareness campaign for the purpose. DFO, Malda proposed for Dolphin project conservation of river Dolphin in the Ganges. He will send his representative whenever any awareness campaign will be organised by the BDO's.

As there was no other issue to be discussed, the meeting ended with thanks to and from the chair.



Additional District Magistrate (MA) & Member,
District Ganga Committee,
Malda.



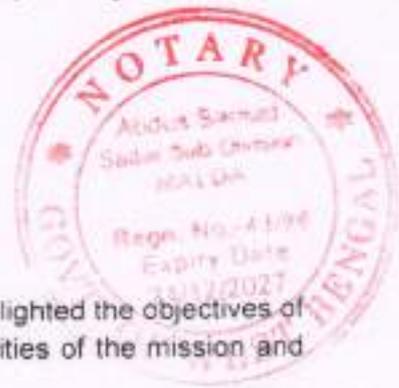
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**Minutes of the meeting of District Ganga Committee held on
11.08.2023 at RTC Hall of Malda Collectorate.**

The meeting of District Ganga Committee, Malda was held on 11th Aug. 2023 at 2 00 p m. at RTC hall of Malda Collectorate, Malda. The following representatives were present in the meeting:-

1. District Magistrate, Malda
2. Addl. District Magistrate (MA), Malda
3. Divisional Forest Officer-Member
4. Exe Engineer, Malda Division, Irrigation and Waterways Dept. (I&WD)-Member.
5. Exe Engineer, Malda Division, Public Works Department (Building)-Member
6. Block Dev. Officer, Manikchak, Malda. (online)
7. Block Dev. Officer, Kaliachak-II, Malda. (online)
8. Block Dev. Officer, Kaliachak-III, Malda. (online)
9. Officer-In-Charge, Municipal Affairs Section, Malda
10. DPO, District Ganga Committee (Namami Gange), Malda



The District Magistrate and Addl. District Magistrate (MA), Malda highlighted the objectives of the District Ganga Committee in detail. Both focused upon the activities of the mission and explained the following preventive measures for the purpose.

1. The Executive Engineer of the Irrigation Department has already inspected the Manikchak Ghat for plantations on the river banks, along with the Forest Department, BDO Manikchak, and BLLRO Manikchak. The inspection report to be submitted to the committee in a week.
2. BDO Kaliachak-II has submitted a duly vetted estimate for beautification and renovation of Ganga Ghat. It has been approved by the DGC and will be submitted to the WBSPMG for approval amounting to Rs. 1,23, 38,894.00/- (Rupees one crore, twenty-three lakh, thirty-eight thousand, eight hundred ninety-four).
3. BDO Manikchak and Kaliachak-III have been instructed to submit a vetted estimate of renovation and beautification work of the ghats under the Ganga action plan at the earliest.
4. BDO Manikchak, Kaliachak-II, Kaliachak-III, and Ratua-I were instructed to prepare a flag, festoon, and poster for awareness of misuse of plastic and for beautification of the river bank. Also carry out IEC and awareness activities under Azadi Ka Amrit Mahotsav 2.0.
5. ADM (MA) informed the four Ganga blocks, i.e. (Kaliachak-II, Kaliachak-III, Manikchak, and Ratua-I) about the upcoming programs, i.e. Har Ghar-Har Ghat Tiranga, Azadi ka Amrit Mahotsav 2.0 special campaign, and G20 program, with awareness of river pollution abatement and other activities to be done were also explained.

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6. Azadi ka Amrit Mahotsav 2.0 program will be observed in Kaliachak-III block. DFO Malda will send representatives to raise awareness regarding the conservation and protection of the river dolphin.
7. District Magistrate Malda laid emphasis on increasing production and conservation of Hilsa fish at Farakka barrage. He suggested involving fishery department and other pisciculture experts to increase production. Early fishing before maturity is to be stopped, and necessary information regarding this is to be displayed through Flex by the fishery department.

As there was no other issue to be discussed, the meeting ended with thanks.

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Additional District Magistrate, (MA) & Member
District Ganga Committee- Malda.



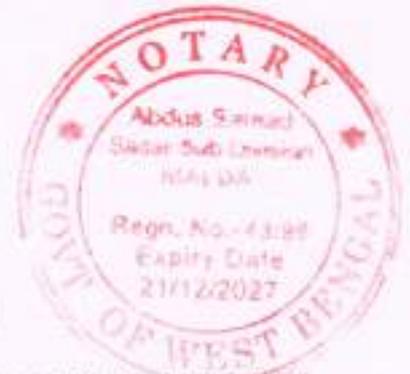
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**Minutes of the meeting of District Ganga Committee held
on 28.11.2023 at RTC Hall of Malda Collectorate.**

The meeting of District Ganga Committee, Malda was held on 28th November, 2023 at 3.00 p.m. at RTC hall of Malda Collectorate, Malda. The following representatives were present in the meeting -

1. District Magistrate, Malda
2. Addl. District Magistrate (MA), Malda.
3. Divisional Forest Officer-Member.
4. Exe. Engineer, Malda Division, Irrigation and Waterways Dept. (I&WD)-Member.
5. Exe. Engineer, Malda Division, Public Health Engineering Dept. (PHED) Member.
6. Exe. Engineer, PHE (Arsenic Division), Malda-Member.
7. Block Dev. Officer, Manikchak, Malda. (online)
8. Block Dev. Officer, Kaliachak-II, Malda. (online)
9. Block Dev. Officer, Kaliachak-III, Malda. (online)
10. Block Dev. Officer, Ratua-I, Malda. (online)
11. Officer-In-Charge, Municipal Affairs Section, Malda
12. DPO, District Ganga Committee (Namami Gange), Malda



The District Magistrate, Malda presides over the meeting and welcomed all. He highlighted about the objectives of the District Ganga Committee in detail. He focussed upon the activities of the mission and explained the following measures for the purpose.

1. BDO Manikchak, Kaliachak-III and Ratua-I have been instructed to submit a vetted estimate for renovation and beautification work of the ghats under the Ganga action plan at the earliest.
2. In the meeting, the compliance of the order passed by the Honourable National Green Tribunal (NGT) for control and prevention of pollution of Ganga and tributary rivers was reviewed point by point and all the concerned officers were instructed by the District Magistrate to take steps to control and prevent the pollution of River Ganga.
3. District Magistrate, Malda discussed about upcoming Program in four Ganga Blocks, i.e. (Kaliachak-II, Kaliachak-III, Manikchak, and Ratua-I) as per approval of Annual Action Plan for Communication and Public and Publicity Activities, 2023-24 WBSPMG, i.e. Ghat Pe Hat, River Festival-2023/নদী উৎসব-২০২৩, public awareness and knowledge based events in educational institutions, public awareness exhibitions behavioural change communication activities and Ganga Swachta Pakhwada and other activities to reduce river pollution.
4. It was decided to complete River Festival-2023/নদী উৎসব-২০২৩ within the from 22nd Dec to 24th December, 2023 at Manikchak Ghat in Manikchak Block. DFO Malda will send representatives to plant trees and set up stalls in the River Festival programme.

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5. District Magistrate, Malda directed to the BDOs of three Ganga Blocks, i.e. (Kaliachak-II, Manikchak, and Ratua-I) (Annual Action Plan for Communication and Mass and Publicity Activities, 2023-24 WBSPMG) as per approval i.e., Upcoming Program 'Ghat Pe Haat' instructed to be completed between 1st December, 2023 to 15th January, 2023.
6. District Magistrate, Malda instructed BDO Manikchak, Kaliachak-II, Kaliachak-III, and Ratua-I to prepare festoon, posters and install dustbins at Ganga ghats for creating awareness about plastic misuse and beautification of river banks.
7. To highlight Malda district's works regarding prevention of Ganga pollution and to create public awareness, District Magistrate, requested to set up small stalls especially at malda book fairs and Ganga exhibition stalls at Mahashivratri Mela 2023 at Manikchak Ghat in Manikchak Block.
8. District Magistrate, instructed BDO Manikchak, Kaliachak-II, Kaliachak-III, and Ratua-I to prepare the list of names of block wise nodal officers and submit it to the district office.
9. It was also discussed about providing t-shirts to fishermen whose livelihood depends on Ganga River for protecting aquatic animals and increase public awareness.

As there was no other issue to be discussed, the meeting was ended with a vote of thanks from and to the chair.



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Additional District Magistrate, (MA) & Member
District Ganga Committee- Malda.

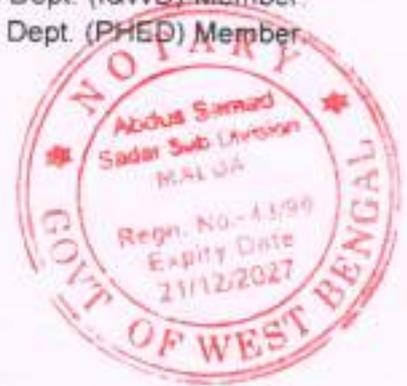
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**Minutes of the meeting of District Ganga Committee held
on 27.12.2023 at RTC Hall of Malda Collectorate.**

The meeting of District Ganga Committee, Malda was held on 27th December, 2023 at 3.00 p.m. at RTC hall of Malda Collectorate, Malda. The following representatives were present in the meeting -

1. Sub- Divisional Officer (Malda Sadar), Malda-Member
2. Senior Environmental Engineer, Malda West Bengal State Pollution Control Board (WBPCB), -Malda-Member
3. Exe. Engineer, Malda Division, Irrigation and Waterways Dept. (I&WD)-Member.
4. Exe. Engineer, Malda Division, Public Health Engineering Dept. (PHED) Member.
5. Exe. Engineer, PHE (Arsenic Division), Malda-Member.
6. Block Dev. Officer, Manikchak, Malda. (online)
7. Block Dev. Officer, Kaliachak-II, Malda. (online)
8. Block Dev. Officer, Kaliachak-III, Malda. (online)
9. Block Dev. Officer, Ratua-I, Malda. (online)
10. Officer-In-Charge, Municipal Affairs Section, Malda
11. DPO, District Ganga Committee (Namami Gange), Malda



The Officer-In-Charge (MA), Malda presided over the meeting and welcomed all. He highlighted about the objectives of the District Ganga Committee in detail. He focussed upon the activities of the mission and explained the following measures for the purpose.

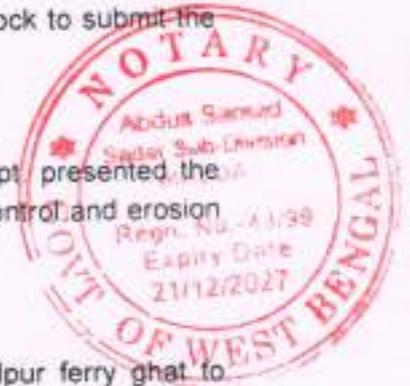
1. BDO Manikchak, Kaliachak-III and Ratua-I have been instructed to submit vetted estimated for renovation and beautification work of the ghats under the Ganga action plan at the earliest.
2. All issues related to the National Green Tribunal (NGT) case bearing OA No. 200/2014 (CWP No. 3727/1985) (IA No. 340/2022), were discussed in the meeting. The concerned departmental officer was asked to respond to the NGT's order, and the BDOs of the Ganga adjacent blocks were asked to submit a report to the Municipal Affairs Department by 18th December, 2024 detailing their efforts to prevent and control pollution in the Ganga River.
3. Officer- In-Charge (MA), Malda directed the BDO Ratua-I Dev. block (as per approved Annual Action Plan for Communication and Mass and Publicity Activities, 2023-24 WBSPMG) to complete the upcoming Program 'Ghat Pe Haat' from 1st January 2024 to 15th January 2024.
4. In the meeting, Officer-In-Charge (MA) all the BDO's were requested to send the pending release request of fund of the programs already conducted by the Block Development Office as soon as possible.

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5. In the meeting, it was decided to complete the upcoming Public Outreach Program involving specially abled children within 10th January 2024 as per approved Annual Action Plan under Communication and Public and Publicity Activities, 2023-24 WBSPMG.
6. In the meeting, the pending grievances were discussed and it was decided to give a suitable reply of the grievances as soon as possible.
7. The Officer-In Charge (MA), requested the BDO of Manikchak Dev. block to submit the pending UC for IEC activities to the Municipal Affairs Section.
8. In the meeting, the Officer representing Irrigation and Waterways Dept. presented the content of the following programs taken by them in the field of flood control and erosion protection.



List of completed projects since 2023 on river Ganga in Malda District:

- I. Bank protection work to the left bank of river Ganga from Parlalpur ferry ghat to Golapmandalpara for a length of 2100M in G.P -Pardeonapur-Sovapur, block-Kaliachak-III, P.S -Baisnabnagar, Dist - Malda
- II. Bank protection work in the left bank of river Ganga at JoteKosturi for a length of 500M (In the upstream of Balukhara Kalimandir) in G.P-Bangitola, Block-Kaliachak-II, P.S-Mothabari, dist-Malda.
- III. Protection & Strengthening of Panchayat embankment for a length of 800 mtr & construction of ring bundh for a length of 400 mtr at Boro Kalutontola in the left bank of river Ganga under G.P - Uttar Chandipur P.S -Bhutni Block- Manikchak, Dist- Malda [Scheme Id -IW/CSDS-89/2021-22]

List of ongoing projects on river Ganga in Malda District :

- I. Bank protection work in the left bank of river Ganga at sakurullahpur for a total length of 600 m starting from 100 m. downstream of shiv mandir in GP - Bangitola, Block-Kaliachak-II, PS - Mothabari, District Malda. RIDF XXVIII.
- II. Protection work along the left bank of river Ganga at Balutola near 5th. Retired Embankment for a length of 800 M in P.S & Block-Manikchak, Dist-Malda.
- III. Bank protection work to the left bank of river Ganga near Sukhsena Ghat for a length of 700 M in P.S -Bhutni, Block-Manikchak, Dist-Malda
- IV. Protection work along left bank of river Ganga at Parlalpur from 5 mtr U/S to 105 mtr D/S & 205 mtr D/S to 260 mtr D/S of Radha Gobinda Mandir for a length of 165 mtr in G.P-Pardeonapur-Sovapur, Block-Kaliachak-III, P.S-Baishnabnagar, Dist-Malda.
- V. Protection work along left bank of river Ganga at Parlalpur from 13.320 km to 13.495 km d/s of Farakka Barrage for a length of 175 mtr in G.P-Pardeonapur-Sovapur, Block-Kaliachak-III, P.S-Baishnabnagar, Dist-Malda.

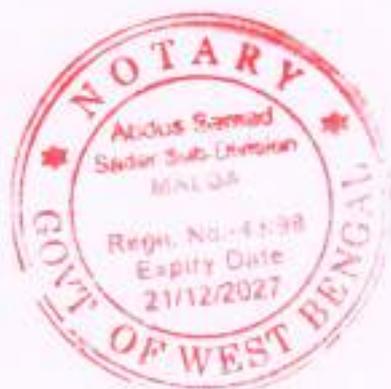
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List of projects under Tender stage on river Ganga in Malda District:

- I. Protection work along the left bank of river Ganga at Narayanpur upstream of Manikchak Ferry Ghat for a length of 460m in P. S.-& Block-Manikchak, Dist-Malda under Malda Irrigation Division
 - II. Protection work along the left bank of river Ganga from Golap Mondal para to Khaspara for a length of 1000m in G.P-Pardeonapur-Sovapur, Block-Kaliachak-III, P.S.-Baishnabnagar, Dist -Malda.
 - III. Protection work at left bank of river Ganga from 450 mtr U/S to 250 mtr D/S of the confluence of river Koshi and river Ganga (for a length of 700 Mtr) in P.S-Ratua & Bhutni, Block- Ratua-I & Manikchak, Dist- Malda.
9. In the meeting, Senior Engineer of the Pollution Control Board addressed the committee members, stressing the need to cease using single-use plastics and identify drainage systems in order to stop water pollution.

As there was no other issue to be discussed, the meeting was ended with a vote of thanks from and to the chair.

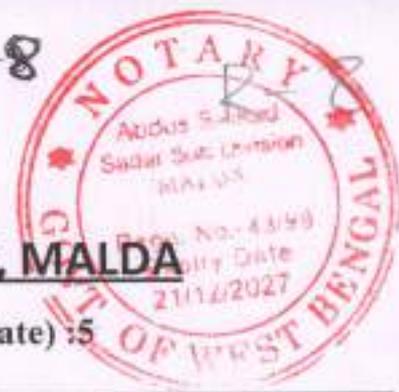


Additional District Magistrate, (MA) & Member
District Ganga Committee- Malda.

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Associated activities undertaken by DGPC, MALDA

8.a. Number of Meetings organized (since Inception as on date) : 5

Sl. No	Name of Meeting	Date of Meeting	Number of Meeting	Photos
1	DGPC Meeting	16.06.2022, 12.08.222, 24.04.2023, 24.05.2023, 11.08.2023, 28.11.2023, 27.12.2023.	7	Annexure-I

8.b. Number of Awareness Programme conducted as per approved Annual Action Plan- component wise: 7

Sl. No.	Name of the Awareness Programme/Activity	Date of Activity	Component	Number of Activity	Name of the Block	Photos
1	International Yoga Day 2022 on Ganga Pollution abatement	21.06.2022	Yoga Practice at Ganga Ghat	2	Kaliachak-II and Mainchak Block	Annexure-II
2	Ganga Utsav 2022	04.11.2022	Cultural Events focusing on the importance of River Ganga & its tributaries and Ganga Aarti	1	Kaliachak-II Block	Annexure-II
3	International Yoga Day 2023 on Ganga Pollution Abatement	21.06.2023	International Day of Yoga on the River bank to strengthen River - Peopleconnect	1	Ratua-I, Kaliachak-II, Kaliachak-III Block	Annexure-II
4	Ghat Pe Haat 2023	29.09.2023 17.12.2023 22.12.2023 06.01.2024	Promote the livelihood generation showcasing local products preferably in adjust cent area .	4	Kaliachak-III, Kaliachak-II, Manikchak and Ratua-I Block	Annexure-II
5	Swachta Hi Seva 2023 on Ganga Pollution Abatement	16.09.23 to 02.10.2023	Cleanliness Drives in Ghats & Strategic Locations. (Garbage free India)	1	Kaliachak-III, Kaliachak-II and Manikchak Block	Annexure-II
6	Ganga Utsav 2023	04.11.2023 to 05.11.2023	Ganga Deepotsav, Painting Competition, Musical Performance, Nukkad Natak (Gombhira), Children Activity, local Performance ,Cultural Events focusing on the importance of River Ganga & its tributaries.	1	Kaliachak-II Block	Annexure-II
7.	River Festival-2023	22.12.2023 to 24.12.2023	Cultural Performance, Cleanness drive Ganga Aarti, Painting Competition, Nukkad Natak (Gombhira), Ghat Pe Haat ,Cultural Events, Ganga Swachhata Rally focusing on the importance of River Ganga & its tributaries.	1	Manikchak Block	Annexure-II

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PO & Dist - Malda

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8.	Public Outreach Program (Involvement of Specially abled Children) on Ganga Pollution Abatement	10.01.2024	1. Rally on River Pollution Abatement 2. Talent Search Competition (like Knowledge & Cultural Base) 3. Quiz Competition & Prize Distribution.	Englishbazar Municipality	Annexure-II
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Annexure R-9

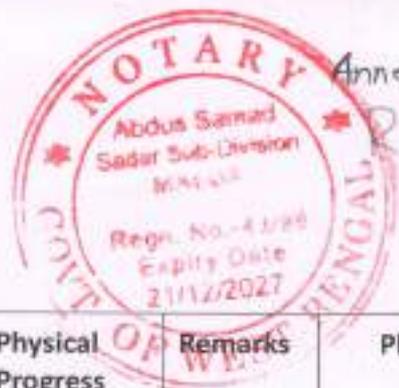
8.c. IEC Activities undertaken- component wise : 10

Sl. No	Name of the IEC Activities	Date /Time of Activity	Component	No. of Activity	Name of the Block	Photos
1.	Wall Painting on Ganga River Pollution Abatement	1 st January 2023 to 31 st March 2023	Pollution abatement with active public participation	2	Manikchak and Kaliachak-iii Block	Annexure-III
2.	Hording / Flex Display on Ganga River Pollution Abatement	1 st January 2023 to 31 st March 2023	Carrying message of Ganga Pollution abatement	1	Manikchak Block	Annexure-III
3.	Mass Awareness Vehicle/Tableau on Ganga River Pollution Abatement	1 st January 2023 to 31 st March 2023	To Create Mass Awareness for Ganga River Pollution Abatement	1	Manikchak Block	Annexure-III
4.	Cultural Programs & Handbill Distribution on Ganga River Pollution Abatement	1 st January 2023 to 31 st March 2023	Pollution abatement of River Ganga.	1	Kaliachak-iii Block	Annexure-III
5.	Distribution of Chacha Choudhary Comic Books on Ganga River Pollution Abatement	08.10.2023 to 10.10.2023	Comics Book	2	Kaliachak-iii and Manikchak Block	Annexure-III
6.	Display Flex / Banner on Ganga River Pollution Abatement during Durga Puja 2023	20.10.23 to 25.10.2023	Display flex/ banners with the message of River Pollution Abatement during ensuing Durga Puja 2023	3	Manikchak, Kaliachak-I and Kaliachak-III Block	Annexure-III

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Notary Public, Sadar
P.O. & Dist. - Malda

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Annexure-R-10

R-10

8.d. Ghat Protection:

S.N	Name Scheme	Tenders amount (Rs. In Lakh)	Physical Progress 31/10/2023	Remarks	Photos
1.	Bank protection work to the left bank of river Ganga near Sukhsena Ghat for a length of 700 M in P.S.-Bhutni, Block-Manikchak, Dist-Malda.	540.75	23.25%	Work ongoing	Annexure-IV
2.	Protection works along the left bank of river Ganga at Balutola near 5th. Retired Embankment for a length of 800 M in P.S.& Block-Manikchak, Dist-Malda.	618.10	30%	Work ongoing	Annexure-IV
3.	Bank protection work in the left bank of river Ganga at sakurullahpur for a total length of 600 m starting from 100 m. downstream of shiv mandir in GP:Bangitola, Block:- Kaliachak-II, PS:- Mothabari, District Malda.	194.62	10%	Work ongoing	Annexure-IV
4.	Protection work at the left bank of river Ganga at Parlalpur from 5mtr U/S to 105 mtr D/S and 205mtr D/S to 260mtr D/S of Radha Gobinda Mandir for a length of 165 Mtr in G.P Pardeonapur-Sovapur, Block-Kaliachak-III, Dist-Malda.	59.06	25%	Work ongoing	Annexure-IV
5.	Protection work along the left bank of river Ganga at Parlalpur from 13.320KM to 13.495KM KM D/S of Farakka Barrage for a length of 175Mtr in G.P-Pardeonapur-Sovapur, Block-Kaliachak-III, P.S— Baisnabnagar, DistMalda.	63.19	20%	Work ongoing	Annexure-IV

8.e. Afforestation:

Annexure - R-11

Sl. No.	Name of the Block	Type of Afforestation	Number of Afforestation	Location of the Afforestation	Number of Activities/Date	Photos
01	Kaliachak -III Block.	Strip Plantation	01 Nos 5Ha.	Village- Laxmipur, Chakbahadurpur, Mondai, G.P- Laxmipur, Krishnapur.	18.07.2023	Annexure-V
02	Kaliachak -III Block .	Strip Plantation	01 Nos 5Ha.	Village- Kumbhira, Deonapur, Sardarpara, Hatatpara G.P- Kumbhira, Bakhrabad	18.07.2023	Annexure-V

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. - Malda

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8.f. List of Best Practices:

- a) Practice to not use the plastic in daily life.
- b) Encourage to farmers to use organic fertilizer in the crop field.
- c) Send the message through the students to the individual families use hand wash before and after take any food.
- d) Practice to use toilet.
- e) Many Grams Panchayat banned usage of single use plastic and Thermocol by declaring plastic free zone.
- f) Individuals are motivated to use cloth bags and Paper bags.

** The attached photocopies are enclosed as Annexure-VI

ABDUS SAMAD
Notary Public - Maisha Sadar
P.O. & Dist. - Maisha

09 FEB 2024

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
RATUA-I DEV. BLOCK

E-Mail ID : Info.ratua1@gmail.com

Fax : 03513-266229

Contact No. 03513-266229 (0) M-7719360735

Memo No.: *2023*

Date: 22/11/2023

To
The Additional District Magistrate (ZP)
Malda

Subj: DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

Madam,

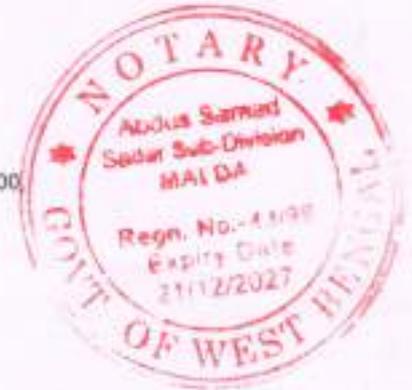
Sending herewith the DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200,
which is self-Explanatory.

Name of the GP: BILAIMARI GP

1. Liquid Waste Management:
 - i. No. of kitchen garden : 531
 - ii. No. of soak pit /leach pit constructed : 18
 - iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed
 - iv. Any other structure for grey water management constructed.

2. Faecal Sludge Management:
 - i. No. of cess pool vehicle in operation: NIL
 - ii. Location of FSTP planned: NA
 - iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress

3. Solid Waste Management: Tender floated for MRF
4. River Front Development including construction of Crematorium: NO
5. Other Associated activities undertaken by DGPC:
 - a. Number of Awareness Programme conducted - Public Awareness Programme organised regarding ODF sustainability under Nirmal Ganga Abhiyan in May, 2023
 - b. IEC Activities undertaken- IEC activities done regarding Nirmal Ganga Abhiyan in May 2023
 - c. Ghat Protection : NA
 - d. Afforestation : NA
 - e. Landscaping and Beautification : NA
 - f. List of Best Practices: 1. Tender floated for one SWM unit and 70 GWM Scheme (leach pit)
2. Ghat and adjacent areas cleaning drive has been undertaken in May, 2023
 - g. Any other issues fit to be mentioned : NA



Yours faithfully
25/11/2023
Block Development Officer
Ratua-I Development Block, Malda

ABDUS SAMAD
Notary Public, Sedar
O & Dist - Malda

09 FEB 2024

Amended R-15

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
RATUN-I DEV. BLOCK

E-Mail ID: bho.ratun1@gmail.com

Fax: 03313-266229

Contact No. 03313-266229 (O) M-7719360735

Memo No.: 22/11/R-1

Date: 22/11/2023

To
The Additional District Magistrate (ZP)
Malda

Sub: DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

Madam,

Sending herewith the DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200
which is self-explanatory.



Name of the GP: MAHANANDATOLA

1. **Liquid Waste Management:**
 - i. No. of kitchen garden : 353
 - ii. No. of soak pit /leach pit constructed 35
 - iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed : Nil
 - iv. Any other structure for grey water management constructed : NA
2. **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation: Nil
 - ii. Location of FSTP planned: Nil
 - iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress
3. **Solid Waste Management: Foundation stone laid for one SWM Unit in De-Centralised mode**
4. **River Front Development including construction of Crematoria: NA**
5. **Other Associated activities undertaken by DGPC:**
 - a. Number of Awareness Programme conducted - Awareness programme held on ODF Sustainability under Nirmal Ganga Abhyan in May, 2023
 - b. IEC Activities undertaken- IEC Activities undertaken regarding ODF and Sanitation
 - c. Ghat Protection : NA
 - d. Afforestation: NA
 - e. Landscaping and Beautification: NA
 - f. List of Best Practices: 1. One SWM unit construction is going on,
2. tender floated for 100 GWM Scheme (Leach pit)
3. Ghat and adjacent areas cleaning drive has been undertaken in May, 2023
 - g. Any other issues fit to be mentioned.

yours faithfully

22/11/2023
Block Development Officer
Ratun-I Development Block, Malda

ABDUS SAMAD
Notary Public
Sadar Sub-Division - Malda

09 FEB 2024

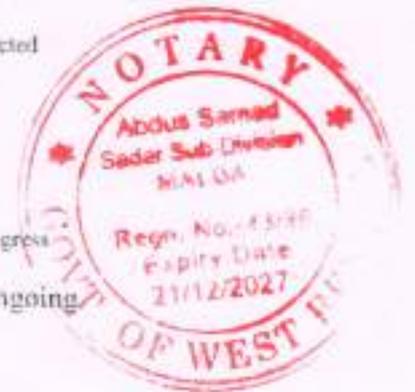
DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(As prescribed by the Government of West Bengal, Department of Environment, Government of West Bengal, for 9 District Ganga
Pollution Control Committees separately.)

Name of the District: Malda

Name of the GP: Birnagar-I

1. **Liquid Waste Management:**
 - i. No. of kitchen garden
 - ii. No. of soak pit / leach pit constructed: 30 Soak pit Constructed on 22-23 FY & 124 Leach Pit construction ongoing (FY 23-24.)
 - iii. No. of constructed wet land constructed/DEWATS Filter chamber constructed
 - iv. Any other structure for grey water management constructed.
 2. **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation:
 - ii. Location of ESTP planned:
 - iii. Progress of ESTP work: DPR prepared/Tender done/ Work under progress
 3. **Solid Waste Management:** Yes, under process, DPR prepared, work ongoing
 4. **River Front Development** including construction of Crematoria:
 5. **Other Associated activities** undertaken by DGPC: -
3. Number of Awareness Programme conducted - component wise: 1. Miking 2. Awareness programme involving Gp members, SHGs/ VRPs/ Ganga Doot 3. Ganga cleanliness Activity. 4. Organising Ghat pe hat programme 5. Conduct Save Ganga Clean Ganga rally, cultural programme etc.
4. BEC Activities undertaken - component wise: 1. Wall Writing 2. Leaflet Distribution.
- a. Ghat Protection
 - b. Afforestation
 - c. Landscaping and Beautification
 - d. List of Best Practices.
 - e. Any other issues fit to be mentioned



[Signature]
 Block Development Officer
 Kaliachak-III Development Block, Malda

[Signature]

[Signature]
ABDUS SAMAD
 Notary Public
 Malda Sadar
 P.O. & Dist - Malda

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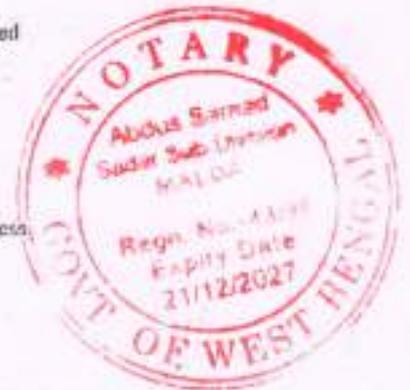
DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: Malda

Name of the GP: Birnagar-II

6. Liquid Waste Management:
- No. of kitchen garden
 - No. of soak pit /leach pit constructed: 30 Soak pit Constructed on 22-23 FY & 81 Leach Pit construction ongoing (FY 23-24.)
 - No. of constructed wet land constructed/DEWATS/Filter chamber constructed
 - Any other structure for grey water management constructed.
7. Faecal Sludge Management:
- No. of cess pool vehicle in operation:
 - Location of FSTP planned:
 - Progress of FSTP work: DPR prepared/Tender done/ Work under progress.
8. Solid Waste Management: Yes, at present unit Operational.
9. River Front Development including construction of Crematoria:
10. Other Associated activities undertaken by DGPC:
- h. Number of Awareness Programme conducted - component wise: 1. Miking 2. Awareness programme involving Gp members, SHGs/ VRPs/ Ganga Doot 3. Ganga cleanliness Activity. 4. Organising Ghat pe hat programme 5. Conduct Save Ganga Clean Ganga rally, cultural programme etc.
- IEC Activities undertaken- component wise: 1. Wall Writing 2. Leaflet Distribution.
 - Ghat Protection
 - Afforestation
 - Landscaping and Beautification
 - List of Best Practices.
 - Any other issues fit to be mentioned.



Block Development Officer
Kaliachak-III Development Block, Malda

ABDUS SAMAD
Notary
Kalia Sadar
P. U. & Dist. - Malda

09 FEB 2024

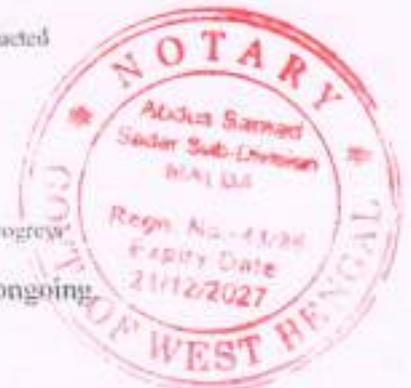
DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

to be filled by Panchayat @ Rural Development Department, Govt. of West Bengal- for 9 District Ganga
Protection Committees separately by

Name of the District: Malda

Name of the GP: Laximpur

11. **Liquid Waste Management:**
- No. of kitchen gardens
 - No. of soak pit / leach pit constructed: 13 Soak pit Constructed in 22-23 FY & 63 Leach Pit construction ongoing (FY 23-24.)
 - No. of constructed wet land constructed DEWATS Filter chamber constructed
 - Any other structure for grey water management constructed.
12. **Faecal Sludge Management:**
- No. of cess pool vehicle in operation:
 - Location of FSTP planned.
 - Progress of FSTP work: DPR prepared Tender done Work under progress.
13. **Solid Waste Management:** Yes under process DPR prepared work ongoing
14. **River Front Development including construction of Crematoria:**
15. **Other Associated activities undertaken by DGPC:**
- Number of Awareness Programme conducted - component wise: 1. Miking 2. Awareness programme involving Gp members, SIIGs/ VRPs/ Ganga Doot 3. Ganga cleanliness Activity. 4. Organising Ghat pe hat programme 5. Conduct Save Ganga Clean Ganga rally, cultural programme etc.
 - IEC Activities undertaken- component wise: 1. Wall Writing 2. Leaflet Distribution.
 - Ghat Protection
 - Afforestation
 - Landscaping and Beautification
 - List of Best Practices.
 - Any other issues fit to be mentioned.



[Signature]
Block Development Officer
Kaliachak-III Development Block, Malda

[Signature]
ABDUS SAMAD
Voi Malda Sadar
Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(To be filled by Town/Urban & Rural Development Department, Govt. of West Bengal for 9 District Ganga Protection Committees separately)

Name of the District: **Malda**

Name of the GP: **Krishnapur**

16. **Liquid Waste Management:**
- viii. No. of kitchen garden
 - xiv. No. of soak pit/leach pit constructed: 15 Soak pit Constructed on 22-23 FY & 70 Leach Pit construction ongoing (FY 23-24.)
 - xv. No. of constructed wet land constructed/DE/WATS/Filter chamber constructed
 - xvi. Any other structure for grey water management constructed.

17. **Faecal Sludge Management:**
- i. No. of cess pool vehicle in operation:
 - ii. Location of FSTP planned:
 - iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress

18. **Solid Waste Management:** Yes, at present unit Operational.
19. **River Front Development** including construction of Crematoria:
20. **Other Associated activities** undertaken by DGPC:

V. Number of Awareness Programme conducted - component wise: 1. Miking 2. Awareness programme involving Gp members, SHGs/ VRPs/ Ganga Doot 3. Ganga cleanliness Activity. 4. Organising Ghat pe hat programme 5. Conduct Save Ganga Clean Ganga really, cultural programme etc.

- w. IEC Activities undertaken- component wise: 1. Wall Writing 2. Leaflet Distribution.
- x. Ghat Protection
 - y. Afforestation
 - z. Landscaping and Beautification
 - aa. List of Best Practices.
 - bb. Any other issues fit to be mentioned.



[Signature]
Block Development Officer
Kaliachak-III Development Block, Malda

[Signature]
ABDUS SAMAD
Notary Public
PO & Dist - Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

As per Model for Preparation of Block Development Department, Govt. of West Bengal- for 9 District Ganga
(To be filled by candidates separately)

Name of the District: **Malda**

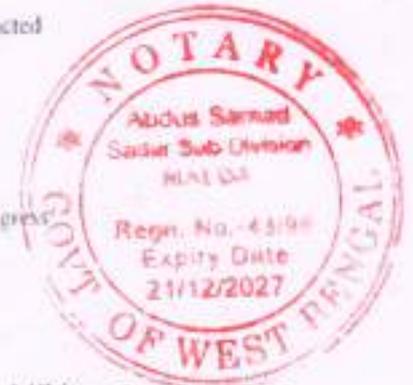
Name of the GP: **Kumbhira**

21. **Liquid Waste Management:**
 vii. No. of kitchen garden
 viii. No. of soak pit/leach pit constructed: 9 Soak pit Constructed on 22-23 FY & 74 Leach Pit construction ongoing (FY 23-24.)
 ix. No. of constructed wet land constructed/DIWAIS-Filter chamber constructed
 x. Any other structure for grey water management constructed.

22. **Faecal Sludge Management:**
 i. No. of cess pool vehicle in operation;
 ii. Location of FSTP planned;
 iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress

23. **Solid Waste Management:** Yes, at present unit Operational.
 24. **River Front Development** including construction of Crematorium:
 25. **Other Associated activities** undertaken by DGPC:

- CC. Number of Awareness Programme conducted - component wise: 1. Miking 2. Awareness programme involving Gp members, SHGs/ VRPs/ Ganga Doot 3. Ganga cleanliness Activity, 4. Organising Ghat pe hat programme 5. Conduct Save Ganga Clean Ganga rally, cultural programme etc.
 dd. IIC Activities undertaken- component wise: 1. Wall Writing 2. Leaflet Distribution.
 ee. Ghat Protection
 ff. Afforestation
 gg. Landscaping and Beautification
 hh. List of Best Practices
 ii. Any other issues fit to be mentioned.



[Signature]
 Block Development Officer
 Kaliachak-III Development Block, Malda

[Signature]
ABDUS SAMAD
 Notary Public, Malda Sadar
 PO of Dist - Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: Malda

Name of the GP: Balchrabad

26. Liquid Waste Management:

- xxi. No. of kitchen garden
 xxii. No. of soak pit /leach pit constructed: 6 Soak pit Constructed on 22-23 FY & 50 Leach Pit construction ongoing (FY 23-24.)
 xxiii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed
 xxiv. Any other structure for grey water management constructed.

27. Faecal Sludge Management:

- i. No. of cess pool vehicle in operation:
 ii. Location of FSTP planned:
 iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress

28. Solid Waste Management: Yes, at present unit Operational.
 29. River Front Development including construction of Crematoria:
 30. Other Associated activities undertaken by DGPC:

ii. Number of Awareness Programme conducted - component wise: 1. Miking 2. Awareness programme involving Gp members, SHGs/ VRPs/ Ganga Doot 3. Ganga cleanliness Activity. 4. Organising Ghat pe hat programme 5. Conduct Save Ganga Clean Ganga rally, cultural programme etc.

k. IEC Activities undertaken- component wise: 1. Wall Writing 2. Leaflet Distribution.

l. Ghat Protection

m. Afforestation

n. Landscaping and Beautification

o. List of Best Practices.

p. Any other issues fit to be mentioned.



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Block Development Officer
 Kaliachak-III Development Block, Malda

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ABDUS SAMAD
 Notary Public - Malda Sadar
 P.O. & Dist. - Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

DPR for 200 of the Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga
 Panchayat Committees separately)

Name of the District: Malda

Name of the GP: Pardeonapur Sovapur

31. **Liquid Waste Management:**

- xxx. No. of kitchen garden.
 xxxi. No. of soak pit / leach pit constructed: 9 Soak pit Constructed on 22-23 FY & 156 Leach Pit construction ongoing (FY 23-24).
 xxxii. No. of constructed wet land constructed DEWATS/Filter chamber constructed
 xxxiii. Any other structure for grey water management constructed.

32. **Faecal Sludge Management:**

- i. No. of cess pool vehicle in operation;
 ii. Location of FSTP planned;
 iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress

33. **Solid Waste Management:** Yes under process DPR prepared work ongoing.
 34. **River Front Development including construction of Crematoria:**
 35. **Other Associated activities undertaken by DGPC:**

- qq. Number of Awareness Programme conducted - component wise: 1. Miking 2. Awareness programme involving Gp members, SHGs/ VRPs/ Ganga Doot 3. Ganga cleanliness Activity 4. Organising Ghat pe hat programme 5. Conduct Save Ganga Clean Ganga rally, cultural programme etc.
 rr. IEC Activities undertaken- component wise: 1. Wall Writing 2. Leaflet Distribution.
 ss. Ghat Protection
 tt. Afforestation
 uu. Landscaping and Beautification
 vv. List of Best Practices.
 ww. Any other issues fit to be mentioned.

Block Development Officer
 Kaliachak-III Development Block, Malda

ABDUS SAMAD
 Veterinary Officer, Malda Sadar
 MO & Dist - Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal for 9 District Ganga Protection Committees separately)

Name of the District: **Malda**

Name of the GP: **MANIKCHAK GP**

1. **Liquid Waste Management:**
 - i. No. of kitchen garden -
 - ii. No. of soak pit /leach pit constructed - 7soakpit const. 22-23 FY. & 70 leach pit 23-24 FY. (TENDER DONE)
 - iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed - NIL.
 - iv. Any other structure for grey water management constructed. - NIL.
2. **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation: - NIL
 - ii. Location of FSTP planned: - NIL
 - iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress - NIL
3. **Solid Waste Management: 01 – const. Ongoin (CENTRAL MODE)**
4. **River Front Development including construction of Crematoria: NIL**
5. **Other Associated activities undertaken by DGPC: NIL**
 - a. Number of Awareness Programme conducted – Awareness programme held on ODF Sustainability under Nirmal Ganga Abhiyan in May, 2023
 - b. IEC Activities undertaken- IEC Activities undertaken in different IMIS villages for ODF plus.
 - c. Ghat Protection -
 - d. Afforestation - NIL
 - e. Landscaping and Beautification NIL
 - f. List of Best Practices. NIL
 - g. Any other issues fit to be mentioned. NIL.



Abdus
25/11/2023
Block Development Officer

Manikchak, Malda

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist - Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Malda

Name of the District:

Name of the GP: MATHURAPUR



- 1 **Liquid Waste Management:**
 - i. No. of kitchen garden : 0
 - ii. No. of soak pit /leach pit constructed : 22
 - iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed : 0
 - iv. Any other structure for grey water management constructed. : 0

- 2 **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation: 0
 - ii. Location of FSTP planned: 0
 - iii. Progress of FSTP work: 0 DPR prepared/Tender done/ Work under progress

- 3 **Solid Waste Management: 1**
- 4 **River Front Development including construction of Crematoria: 0**
- 5 **Other Associated activities undertaken by DGPC: 0**
 - a. Number of Awareness Programme conducted – Awareness programme held on ODF Sustainability under Nirmal Ganga Abhiyan in May, 2023
 - b. IEC Activities undertaken- IEC Activities undertaken in different IMIS villages for ODF plus.
 - c. Ghat Protection : 0
 - d. Afforestation : 0
 - e. Landscaping and Beautification : 0
 - f. List of Best Practices. : Publicity, Gram Shobha Meeting, etc.
 - g. Any other issues fit to be mentioned. :

Abd
23/11/2023
Block Development Officer
Manikchak, Malda

ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist - Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District : Malda

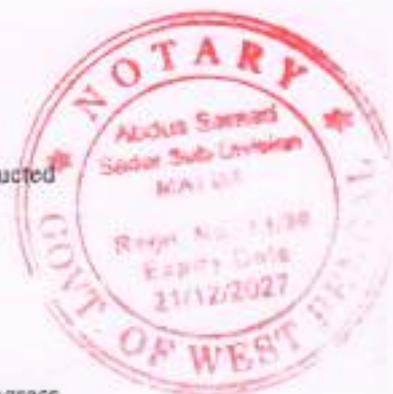
Name of the GP : Dakshin Chandipur

- 1 **Liquid Waste Management:**
- No. of kitchen garden:-
 - No. of soak pit /leach pit constructed: 8nos
 - No. of constructed wet land constructed/DEWATS/Filter chamber constructed
 - Any other structure for grey water management constructed.

- 2 **Faecal Sludge Management:**
- No. of cess pool vehicle in operation:
 - Location of FSTP planned:
 - Progress of FSTP work: DPR prepared/Tender done/ Work under progress

- 3 **Solid Waste Management:**
 4 **River Front Development including construction of Crematoria:**
 5 **Other Associated activities undertaken by DGPC:**

- Number of Awareness Programme conducted – Awareness programme held on ODF Sustainability under Nirmal Ganga Abhiyan in May, 2023
- IEC Activities undertaken- IEC Activities undertaken in different IMIS villages for ODF plus.
- Ghat Protection :-yes
- Afforestation
- Landscaping and Beautification
- List of Best Practices.
- Any other issues fit to be mentioned.



Abdus
 23/11/2023
 Block Development Officer
 Manikchak, Malda.

ABDUS SAMAD
 Notary Public Malda Sadar
 P.O. & Dist. - Malda

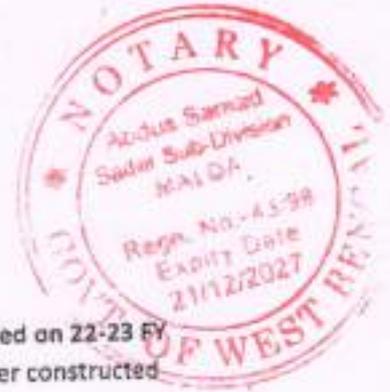
09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District : Malda

Name of the GP: Gopalpur G.P

**1. Liquid Waste Management:**

- i. No. of kitchen garden.
- ii. No. of soak pit leach pit constructed: 13 No. Soak pit Constructed on 22-23 FY
- iii. No. of constructed wet land constructed/DE WATS/Filter chamber constructed
- iv. Any other structure for grey water management constructed.

2. Faecal Sludge Management:

- i. No. of cess pool vehicle in operation:
- ii. Location of FSTP planned:
- iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress

3. Solid Waste Management:**4. River Front Development Including construction of Crematoria:****5. Other Associated activities undertaken by DGPC:**

- a) Number of Awareness Programme conducted – Awareness programme held on ODF Sustainability under Nirmal Ganga Abhiyan in May, 2023
- b) IEC Activities undertaken- IEC Activities undertaken in different IMIS villages for ODF plus.
- c) Afforestation.
- d) Landscaping and Beautification.
- e) List of Best Practices.
- f) Any other issues fit to be mentioned.

ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist - Malda

09 FEB 2024

(Signature)
25/11/2023
Block Development Officer
Manikchak, Malda

Annexure-R-15

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: Malda

Name of the GP: Uttar Chandipur

1 **Liquid Waste Management:**

- i. No. of kitchen garden
- ii. No. of soak pit /leach pit constructed 18 nos
- iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed 0
- iv. Any other structure for grey water management constructed. 0

2 **Faecal Sludge Management:**

- i. No. of cess pool vehicle in operation: 0
- ii. Location of FSTP planned: 0
- iii. Progress of FSTP work: 0 DPR prepared/Tender done/ Work under progress 0

3 **Solid Waste Management:**

4 **River Front Development including construction of Crematoria:**

5 **Other Associated activities undertaken by DGPC:**

- a. Number of Awareness Programme conducted – Awareness programme held on ODF Sustainability under Nirmal Ganga Abhiyan in May, 2023
- b. IEC Activities undertaken- IEC Activities undertaken in different IMIS villages for ODF plus.
- c. Ghat Protection no
- d. Afforestation 0
- e. Landscaping and Beautification 0
- f. List of Best Practices. 0
- g. Any other issues fit to be mentioned.0



Sam
23/11/2023
Block Development Officer
Manikchak, Malda

ABDUS SAMAD
Notary Public - Malda Sadar
P.O. & Dist - Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District:Malda

Name of the GP : Dharampur

1. **Liquid Waste Management:**
 - i. No. of kitchen garden:-
 - ii. No. of soak pit /leach pit constructed:13nos
 - iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed
 - iv. Any other structure for grey water management constructed.
2. **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation:
 - ii. Location of FSTP planned:
 - iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress
3. **Solid Waste Management:**
4. **River Front Development including construction of Crematoria:**
5. **Other Associated activities undertaken by DGPC:**



- a. Number of Awareness Programme conducted – Awareness programme held on ODF Sustainability under Nirmal Ganga Abhiyan in May, 2023
- b. IEC Activities undertaken- IEC Activities undertaken in different IMIS villages for ODF plus.
- c. Ghat Protection :-yes
- d. Afforestation
- e. Landscaping and Beautification
- f. List of Best Practices.
- g. Any other issues fit to be mentioned.

Abdus
23/11/2023
Block Development Officer
Manikchak, Malda

ABDUS SAMAD
Notary Public, Malda/Sadar
PO & Dist - Malda

09 FEB 2024

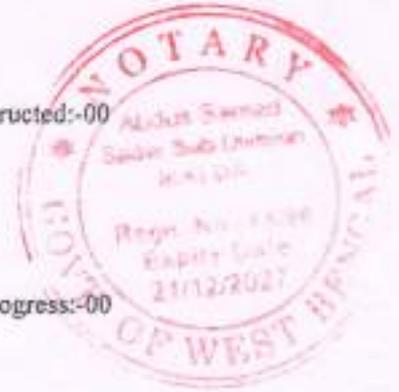
DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District:Malda

Name of the GP:Nazirpur

- 1 **Liquid Waste Management:**
 - i. No. of kitchen garden:-
 - ii. No. of soak pit /leach pit constructed:-13
 - iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed:-00
 - iv. Any other structure for grey water management constructed.:-00
- 2 **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation:-00
 - ii. Location of FSTP planned:-00
 - iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress:-00
- 3 **Solid Waste Management:-01**
- 4 **River Front Development including construction of Crematoria:00**
- 5 **Other Associated activities undertaken by DGPC:-00**
 - a. Number of Awareness Programme conducted – Awareness programme held on ODF Sustainability under Nirmal Ganga Abhiyan in May, 2023
 - b. IEC Activities undertaken- IEC Activities undertaken in different IMIS villages for ODF plus.
 - c. Ghat Protection:-00
 - d. Afforestation:-00
 - e. Landscaping and Beautification:-00
 - f. List of Best Practices. :-00
 - g. Any other issues fit to be mentioned.:-00



Ans
29/11/2023
Block Development Officer
Manikchak, Malda

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist - Malda

09 FEB 2024

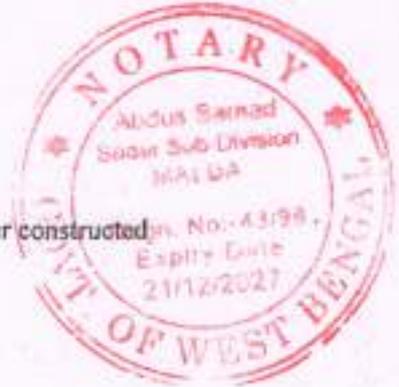
DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District : Malda

Name of the GP: Hiranandapur

- 1 **Liquid Waste Management:**
 - i. No. of kitchen garden:-
 - ii. No. of soak pit /leach pit constructed: 5 nos
 - iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed
 - iv. Any other structure for grey water management constructed.
- 2 **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation:
 - ii. Location of FSTP planned:
 - iii. Progress of FSTP work: DPR prepared/Tender done/ Work under progress
- 3 **Solid Waste Management:**
- 4 **River Front Development including construction of Crematoria:**
- 5 **Other Associated activities undertaken by DGPC:**



- a. Number of Awareness Programme conducted – Awareness programme held on ODF Sustainability under Nirmal Ganga Abhiyan in May, 2023
- b. IEC Activities undertaken- IEC Activities undertaken in different IMIS villages for ODF plus.
- c. Ghat Protection :-yes
- d. Afforestation
- e. Landscaping and Beautification
- f. List of Best Practices.
- g. Any other issues fit to be mentioned.

(Signature)
23/1/2024
Block Development Officer
Manikchak, Malda

ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist - Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: Malda

Name of the GP: Uttar Panchananapur-I

- 1. **Liquid Waste Management:**
 - xvii. No. of kitchen garden : 2049
 - xviii. No. of soak pit /leach pit constructed :37 (107no. of Leach Pit to be constructed in 23-24 FY)
 - xix. No. of constructed wet land constructed/DEWATS/Filter chamber constructed: N.A
 - xx. Any other structure for grey water management constructed : N.A
- 2. **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation : N.A
 - ii. Location of FSTP planned: N.A
 - iii. Progress of FSTP work: N.A. DPR prepared/Tender done/ Work under progress
- 3. **Solid Waste Management:** Work Order for MRF & e-Kart has been issued
- 4. **River Front Development** including construction of Crematoria: N.A
- 5. **Other Associated activities** undertaken by DGPC:
 - cc. Number of Awareness Programme conducted - component wise: 23
 - dd. IEC Activities undertaken- component wise: Wall Writing, Rally, Miking, Ganga Utsav etc
 - ee. Ghat Protection : N.A
 - ff. Afforestation: N.A
 - gg. Landscaping and Beautification: N.A
 - hh. List of Best Practices: N.A
 - ii. Any other issues fit to be mentioned: N.A



(Handwritten signature)
 Block Dev. Officer
 Kalachak-II, Malda

(Handwritten signature)
ABDUS SAMAD
 Notary Public, Malda Sadar
 PB & Dist - Malda

09 FEB 2024

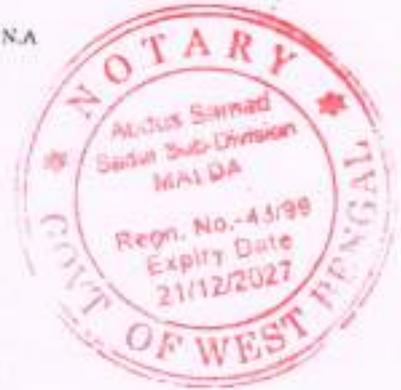
DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: Malda

Name of the GP: Bangitola

1. **Liquid Waste Management:**
 - i. No. of kitchen garden :- 4321
 - ii. No. of soak pit/leach pit constructed :- 42 (151 nos. of Leach Pits to be constructed on 23-24 FY)
 - iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed :- N/A
 - iv. Any other structure for grey water management constructed:- N/A.
2. **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation: N/A
 - ii. Location of FSTP planned: N/A
 - iii. Progress of FSTP work: N/A DPR prepared/Tender done/ Work under progress - N/A
3. **Solid Waste Management:** Work Order for MRF & e-Kart has been issued.
4. **River Front Development including construction of Crematorium:** N/A
5. **Other Associated activities undertaken by DGPC:**
 - a. Number of Awareness Programme conducted - component wise > 28
 - b. IEC Activities undertaken- component wise. :- Wall Writing, Rally, Miking etc.
 - c. Ghat Protection : N/A
 - d. Afforestation: N/A
 - e. Landscaping and Beautification: N/A
 - f. List of Best Practices: N/A
 - g. Any other issues fit to be mentioned: N/A



23/1/2024
 Fr. Block Dev. Officer
 Kalachok-II, M. 102

ABDUS SAMAD
 Notary Public 'Malda Sadar'
 PO & Dist - Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: Malda

Name of the GP: Hamidpur

1. **Liquid Waste Management:**
 - v. No. of kitchen garden: 2286
 - vi. No. of soak pit / leach pit constructed: 22 (21 nos. of Leach Pit to be constructed on 23-24 FY)
 - vii. No. of constructed wet land constructed/DEWATS-Filter chamber constructed: N.A
 - viii. Any other structure for grey water management constructed: N.A
2. **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation: N.A
 - ii. Location of FSTP planned: N.A
 - iii. Progress of FSTP work: N.A DPR prepared/ Tender done/ Work under progress
3. **Solid Waste Management:** Work Order for MRP & e-Kart has been issued
4. **River Front Development** including construction of Crematorium: N.A
5. **Other Associated activities** undertaken by DGPC:
 - h. Number of Awareness Programme conducted - component wise: 22
 - i. IEC Activities undertaken- component wise: Wall Writing, Rally, Miking etc
 - j. Ghat Protection: N.A
 - k. Afforestation: N.A
 - l. Landscaping and Beautification: N.A
 - m. List of Best Practices: N.A
 - n. Any other issues fit to be mentioned: N.A



(Signature)
28/12/2023
for Block Dey, Officer
Kaliachak-II, Malda

ABDUS SAMAD
Notary Sadar, Malda Sadar
PO & Dist - Malda

09 FEB 2024

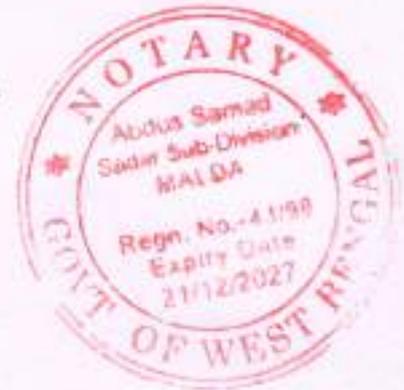
DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Gangas Protection Committees separately)

Name of the District: Malda

Name of the GP: Rajnagar

- 1 **Liquid Waste Management:**
 - is. No. of kitchen garden : 1081
 - x. No. of soak pit/leach pit constructed: 27 (36 nos. of Leach Pit to be constructed in 23-24 FY)
 - xi. No. of constructed wet land constructed/DI/WATS/Filter chamber constructed : N.A
 - xii. Any other structure for grey water management constructed: N.A.
- 2 **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation: N.A
 - ii. Location of FSTP planned: N.A
 - iii. Progress of FSTP work: N.A DPR prepared/Tender done/ Work under progress
- 3 **Solid Waste Management:** 1(one) SWM unit constructed.
- 4 **River Front Development** including construction of Crematoria: N.A
- 5 **Other Associated activities** undertaken by DGPC:
 - a. Number of Awareness Programme conducted - component wise 19
 - b. IEC Activities undertaken- component wise, Wall Writing, Rally, Miking etc
 - c. Ghat Protection : N.A
 - d. Afforestation: N.A
 - e. Landscaping and Beautification: N.A
 - f. List of Best Practices: N.A.
 - g. Any other issues fit to be mentioned : N.A



[Signature]
Block Dev. Officer
Kalyanpur, M. Malda

[Signature]
ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist. Malda

09 FEB 2024

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

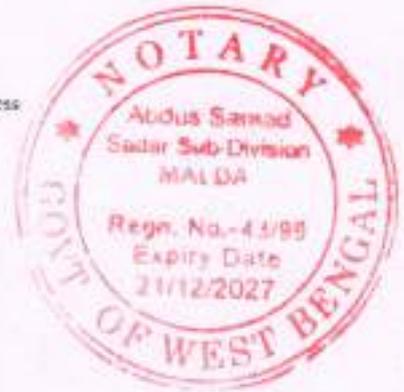
Name of the District: Malda

Name of the GP: Uttar Panchanandapur-II

1. **Liquid Waste Management:**
 - xiii. No. of kitchen garden: 2566
 - xiv. No. of soak pit / leach pit constructed: 39 (No. of Leach Pit to be constructed on 23-24 FY)
 - xv. No. of constructed wet land constructed/DEWATS/Filter chamber constructed: N/A
 - xx. Any other structure for grey water management constructed: N/A

2. **Faecal Sludge Management:**
 - i. No. of cess pool/vehicle in operation: N/A
 - ii. Location of FSIP planned: N/A
 - iii. Progress of FSIP work: N/A DPR prepared/Tender done/ Work under progress

3. **Solid Waste Management:** Work Order for MRF & e-Kart has been issued
4. **River Front Development** including construction of Crematoria: N/A
5. **Other Associated activities** undertaken by DGPC:
 - v. Number of Awareness Programme conducted - component wise: 36
 - w. IEC Activities undertaken- component wise: Wall Writing, Rally, Miking etc
 - x. Ghat Protection: N/A
 - y. Afforestation: N/A
 - z. Landscaping and Beautification: N/A
 - aa. List of Best Practices: N/A
 - bb. Any other issues fit to be mentioned: N/A



[Signature]
 In-Block Dev. Officer
 Kalachakri, Malda

ABDUS SAMAD
 Notary Public, Malda Sadar
 PO & Dist - Malda

09 FEB 2024

GWM Status in Ganga bordering GPs

SL No	Block	No of GP	DPR Cost (SBMG)	No. of tender	Tender amount	No. of work order	Workorder amount
1	KALIACHAK-II	5	₹ 118,45,733.00	290	₹ 116,72,790.00	285	₹ 114,67,388.00
2	KALIACHAK-III	7	₹ 193,71,449.00	447	₹ 176,09,899.00	443	₹ 173,87,453.00
3	MANIKCHAK	8	₹ 141,10,200.00	275	₹ 135,79,710.00	265	₹ 125,57,206.00
4	RATUA-I	2	₹ 54,67,750.00	125	₹ 53,27,750.00	125	₹ 53,10,250.00
Total		22	₹ 507,95,132.00	1137	₹ 481,90,149.00	1118	₹ 467,22,297.00

P-17



for
OC Sanitation
Malda.

for
ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist - Malda

09 FEB 2024

SLWM Status in Ganga Bordering GPs

SL No	Block	No of E cart tender done	E cart tender amount	No of E cart workorder issued	E cart workorder amount	No of Segregation cum storage shed community tender done	Segregation cum storage shed community tender amount	No of Segregation cum storage shed community workorder issued	Segregation cum storage shed community workorder amount
1	KALLACHAK-II	13	₹ 20,43,992.00	11	₹ 17,22,588.00	4	₹ 22,24,942.00	4	₹ 22,24,858.00
2	KALLACHAK-III	14	₹ 20,74,000.00	11	₹ 11,66,670.00	7	₹ 37,38,188.00	6	₹ 24,46,980.00
3	MANIKCHAK	18	₹ 27,31,000.00	18	₹ 27,10,652.00	8	₹ 31,03,535.00	8	₹ 30,33,938.00
4	RATUA-I	4	₹ 4,80,000.00	4	₹ 4,79,712.00	2	₹ 9,76,628.00	2	₹ 9,41,957.00
Total		49	₹ 73,28,992.00	44	₹ 60,79,622.00	21	₹ 100,43,293.00	20	₹ 86,47,733.00

Out of 22 GPs, SWM Unit is completed 6 GPs

Annexure-R-17



OC Sanitation
Malda.

ABDUS SAMAD
Vice-Chairman, Malda Sadar
P.O. & Dist. - Malda
09 FEB 2024



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER & EXECUTIVE OFFICER
RATUA-I DEV. BLOCK & RATUA-I PANCHAYAT SAMITI

Memo No.: 89/R-I

To
The Additional District Magistrate (MA),
Malda.



Sub: Furnishing Desired Details for the Updated Report Regarding NGT case Bearing OA no: 200/2014
Ref Memo No: 255/MA

Sir,

In reference to the above mentioned subject, it is my humble duty to furnish the required information regarding prevention, control & abatement of pollution of River Ganga in prescribed format based on orders of NGT, Principal Bench, New Delhi dated 24.11.23 and 06.12.23.

Compiled Reports are as followed:

No. of Households GP Wise	Mahanandatola GP	11974
	Bilaimari GP	5966
No. of Drains Directly Discharged To Ganga within 3km	As per the survey, there is NO direct linkage between the river and the drainage system in these GPs.	
Status of Solid Waste Management Plant	Mahanandatola GP	1 (Under Construction)
	Bilaimari GP	1 (Under Construction)
Status of Liquid Waste Management Plant	Mahanandatola GP	70 (Under Construction)
	Bilaimari GP	45 (Under Construction)
Current Status of Dumping Ground	There is no dumping ground.	
Construction Waste	There is no construction waste site.	
Action Taken to stop single use plastic	An awareness camp convened jointly in collaboration with IC of local PS and GP staffs around market area.	
Step Taken up to prevent soil erosion	Embankment Erosion Control through Sand Bag filling by the irrigation department.	
Is there any Seepages and Sewage Plant	There is no such plant.	

This is for your information and kind perusal.

11.01.2024
Block Development Officer
Ratua-I Development Block, Malda

Dated: 11.01.2024

11.01.2024
Block Development Officer
Ratua-I Development Block, Malda

Memo No. : 89/1(1)/R-I

Copy forwarded for his kind information to:

1. The Sub-Divisional Officer, Chanchal, Malda

Ratua-I Development Block, P.O: Ratua, Dist: Malda, PIN-732205|Ph:+91-03513-266229| email: bdo.ratua1@gmail.com

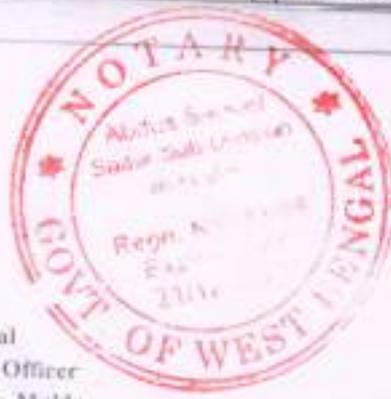
ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist - Malda

09 FEB 2024

Page No- 62



Government of West Bengal
Office of the Block Development Officer
Kaliachak-III Development Block, Malda



MEMO 243/KCK-III Date: 19.01.2024

To, The Additional District Magistrate (MA), Malda.

Sub.: Soliciting urgent report in c/w NGT case bearing OA no-200/2014 (CWP No. 3727/1985) (I.A. No-340/2022) of the Principal Bench, New Delhi—Regarding.
Ref.: Memo No.-255/MA, dated-29.12.2023

Respected sir,

With due respect, the undersigned is hereby forwarded the urgent report in c/w NGT case bearing OA no-200/2014 (CWP No. 3727/1985) (I.A. No-340/2022) of the Principal Bench, New Delhi regarding prevention, control & abatement of pollution of River Ganga. The issues along with action points are annexed here with for your reference:

Sl No	Topic	Action taken
1	No. of households Gram Panchayat wise	River Ganga bordering Gram Panchayat under Kaliachak-III block- Birnagar-I, Birnagar-II, Laxmipur, Krishnapur, Pardeonapur-Sovapur, Kumbhira and Bakhrabad
2	No. of households Gram Panchayat wise	(i) Birnagar-I- 7230, (ii) Birnagar-II-9350, (iii) Laxmipur-9019, (iv) Krishnapur-12586, (v) Pardeonapur-Sovapur-7210 (vi) Kumbhira-8525 (vii) Bakhrabad- 6264
3	Please mention the number of drains directly discharge Ganga River within 1KM and share the latitude and longitude	00
4	Status of Solid Waste management plants	Four SWM Plants are running.
5	Status of Liquid Waste management plants	00
6	Current status of dumping ground	00
7	Construction waste	00
8	Action taken to stop single use plastic	painting of HEC on prominent place and miking in regular interval, Organised Awareness Campaign & rally
9	Step taken up prevent soil erosion	00
10	Is there any septage and sewage plant	00

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist - Malda

Block Development Officer
Kaliachak-III Development Block, Malda

19.01.2024

09 FEB 2024

Office Of the
BLOCK DEVELOPMENT OFFICER
KALIACHAK-II DEV. BLOCK
 Kothabari, Malda

Annexure-R-18 (ii)

Memo No: 152/K-B

Date: 19.01.2024

To
 Officer-In-Charge, Municipal Affairs Section
 Malda

From
 The Block Development Officer
 Kaliachak-II Dev. Block
 Kothabari, Malda

Sub: Submission of Report i.e.w NGT case bearing OA No.200/2014/CWP No.3727/1985(J.A. No.340/2022) of the Principal Bench, New Delhi.

Sir,
 As per your letter to the above Subject I am furnishing the details.

Sl No	Topic	Grama Panchayat				
		Kangsha	Bardoloi	Babaga	Uttar Panchanandapur-1	Uttar Panchanandapur-2
1	No. of Households Grama Panchayat wise	1750	1971	2300	4051	4800
2	No. of Households Grama Panchayat wise	1750	1971	2300	4051	4800
3	Please mention the number of toilets directly discharge Ganga water surface. List and share the latitude and longitude	Nil	Nil	Nil	Nil	Nil
4	Status of solid Waste Management Plan	Decentralised SWM Unit at Panchakotta village is under progress	Decentralised SWM Unit at Purba Toli village is under progress	Centralised SWM Unit at Naganagar village is Operational	Dec - Centralised SWM Unit at Chakora village is under progress	Decentralised SWM Unit at Kaniakota village is under progress
5	Status of Liquid Waste Management Plan	13 nos. of Leach pit with Filter chamber is under progress	18 nos. of leach pit under progress	23 nos. of leach pit with vit chamber is completed & 2 nos. of leach pit with vit chamber is under progress	53 nos. of leach pit under progress	106 nos. of leach pit & 6 nos. of filter chamber is under progress
	Current status of dumping Opened	Not Available in GP Area	Not Available in GP Area	Not Available in GP Area	Not Available in GP Area	Not Available in GP Area
	Current status of dumping Constructed Waste	No	No	No	No	No
	Steps taken to stop single use plastic	ITC & awareness awareness Camp frequently for Public Awareness	Miting and rallies arranged frequently for Public Awareness	Miting and rallies arranged frequently for Public Awareness	Miting and rallies arranged frequently for Public Awareness	Miting and rallies arranged frequently for Public Awareness Programme like Rangas Jatra, Ghar Dehali wal Organized
	Steps taken up prevent Soil erosion	No	No	No	No	No
	Steps taken up to prevent water logging and drainage plan	No	No	No	No	No

This report is based on the data as collected from the concerned Gram Panchayats.
 Thanking You,

Yours Faithfully

3

Block Development Officer
 Kaliachak-II Dev. Block
 Block Development Officer
 Kaliachak-II Dev. Block, Malda

ABDUS SAMAD
 Notary Public, Malda Sadar
 PO & Dist - Malda

09 FEB 2024

**GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
MANIKCHAK DEV. BLOCK, MALDA.**

Sl No	Name of the Gram Panchayet	Status of Solid Waste Management Plant	Remarks
1	DAKSHIN CHANDIPUR	One SWM unit ongoing	
2	DHARAMPUR	Work order issued	
3	GOPALPUR	One SWM unit ongoing	
4	HEERANANDAPUR	One SWM unit ongoing	
5	MANIKCHAK	One SWM unit ongoing	
6	MATHURAPUR	One SWM unit already constructed	
7	NAZEERPUR	One SWM unit ongoing	
8	UTTAR CHANDIPUR	One SWM unit ongoing	



ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist - Malda

09 FEB 2024

Yours faithfully,

Sd/-

Block Development Officer
Manikchak Dev. Block, Malda.

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
MANIKCHAK DEV. BLOCK, MALDA



Sl No	Name of the Gram Panchayet	Status of Liquid Waste Management Plant	Remarks
1	DAKSHIN CHANDIPUR	Work order issued for construction of 17 nos leach pit	
2	DHARAMPUR	Work order issued for construction of 26 nos leach pit	
3	GOPALPUR	Work order issued for construction of 32 nos leach pit	
4	HEERANANDAPUR	Work order issued for construction of 12 nos leach pit	
5	MANIKCHAK	Work order issued for construction of 45 nos leach pit	
6	MATHURAPUR	Work order issued for construction of 45 nos leach pit	
7	NAZEERPUR	Work order issued for construction of 33 nos leach pit	
8	UTTAR CHANDIPUR	Work order issued for construction of 43 nos leach pit	

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. - Malda

09 FEB 2024

Yours faithfully,

Sd/-

Block Development Officer
Manikchak Dev. Block, Malda.



OFFICE OF THE MUNICIPAL COUNCILLORS ENGLISHBAZAR MUNICIPALITY, MALDA.

Nataji Subhas Road, Malda, PIN-732101

E-mail: englishbazarmunicipality@gmail.com * Website: www.englishbazarmunicipality.com * Office: (EPABX) 03512-252029 * Fax: 03512-253329

Memo No. 3298 (M-17) / 23-24

Date. 09.01.2024

To
The Addl. District Magistrate (MA),
Malda.

Sub: Submission of report in connection with NGT case bearing OA no:200/2014 (CWP NO: 3727/1985)
(LA No.340/2022 of the principal Branch, New Delhi)

Ref: memo no-243/MA, Dated.21/12/2023

Sir,

With reference to above, this is to inform you that, the details report is enclosed with this letter for your ready reference.

Enclo. As stated

Yours faithfully

Executive Officer
Englishbazar Municipality Malda.

Memo No. 3298 (M-17) / 23-24 dated 09.01.2024

1. The Executive Officer, Englishbazar Municipality, Malda.
2. The Finance Officer, Englishbazar Municipality, Malda
3. Sahin Saliur Zaman / NUHM, Englishbazar Municipality, Malda
4. Law Cell, Englishbazar Municipality, Malda
5. CA to Chairman, Englishbazar Municipality, Malda
6. Office Copy, Englishbazar Municipality, Malda.

Executive Officer
Englishbazar Municipality, Malda.

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist. - Malda

09 FEB 2024

1. Sewage

- A) Per Day = 8 - ML GENERATION
 B) Sewage treated per day ----- NIL
 C) No of Sewage treatment Plant ----- NIL
 D) NIL
 E) NA
 F) NA
 G) NA

2. Municipal Solid Waste Disposal

- A) Per day Generation of Solid Waste—190 MT
 B) At present nil. But the SWM plant at Kanchantar is under process
 C) At present no SWM treated
 D) Legacy waste treatment is going on and it will be completed in February 2024
 E) The Legacy waste is processed by agency through land filling, RDF and others.
 F) Solid waste is dumped at our dumping ground, Kanchantar.

3. Construction & Demolition Waste

- A) At present there are no provision of C & D waste at our ULB
 B) At present this matter is under consideration of UD& MA department.

4. Industrial Effluent discharge

- A) Englishbazar Municipality has no such industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries.
 B) NA
 C) NA
 D) NA
 E) NA

5. Regulation of Flood Plain Zone:

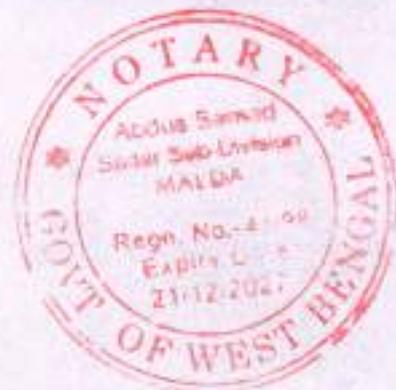
- A) NA for ULB
 B) N A for ULB

6. Bio Medical Waste

- A) This matter is concerned to CMOH malda.
 B) Green Zeen Bio is the agency engaged for BMW collection

7. Mining

- A) NA for ULB



ABDUS SAMAD
 Notary Public - Malda Sadar
 P.O & Dist - Malda

Executive Officer
 English Bazar Municipality
 MALDA



OFFICE OF THE
COUNCILLORS OLD MALDA MUNICIPALITY



P.O.: OLD MALDA, DIST -MALDA PH 0351 2260235

Memo No. *100/2024/22*

Date: *Date - 30-01-2024*

To

The Additional District Magistrate (MA)
Malda

Sub:- Submission of information required as per Order dt-24.11.2023 in the matter of
OA 200/2014

I) Sewage

a) Per day generation of sewage in each city town within the district:

6 ML D sewage is generated from Old Malda Municipality. This ULBs is situated in Ganga basin but the wastewater is not going to river Ganga.

b) Quantity of sewage treated per day, city/town wise, the number of STP existing and their capacity and capacity utilization and mode of disposal in each city town

The sewage is partially treated in septic tanks of individual households and other tenements. The drains in both municipalities are designed for combined flow. Overflow of urban runoff from Old Malda Municipality is discharged to Behula River, which empties in Bhatra Beel. In this case the 'beel' - ecosystems is replenished through natural ecosystem functions.

c) Quantity of discharged treated sewage from each STP, particularly for faecal coliform.

Partial reduction of faecal coliform takes places in septic tanks. The experience of East Kolkata Wetlands System in Kolkata suggests that rate of removal of microbes are 99.99%. The wetland systems of Bhatra Beel is expected to function at similar efficiency.

The Fecal Coliform is not monitored in effluent conduit systems. However the MPN /100 ml count for Fecal Coliform for river Ganga at Manikchak is

October'23 - 3500
November'23 - 3500
December' 23 - 3500

d) Time bound plan to meet the gap, if any in generation and treatment of sewage

II) Municipal Solid Waste Disposal

a) Per day generation of solid waste for Old Malda is 30.35 MT/d

b) Quantity of solid waste treated per day, in each city/town within the district
Solid waste treatment facility is under process at Sujapur for municipal area.



ABDUS SAMAD
Sadar Sub Division
PO & LSI - Malda

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c) The gap in treatment of solid waste

III. Construction and Demolition Waste

a) Estimation of construction waste is being initiated for the municipality.

IV . Industrial Effluent Discharge Not applicable for Old Malda Municipality

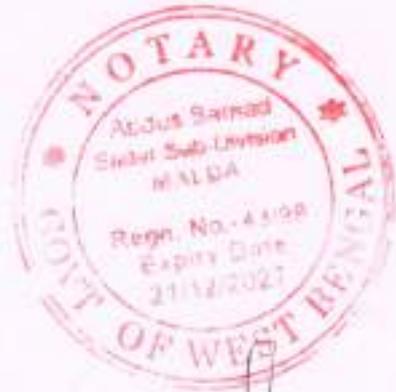
V. Regulation of Flood Plain

VI Bio-medical Waste

Data available with WBPCB.

VIII Mining

Not Applicable for Old Malda Municipality.



Handwritten signature of the Chairman.

Chairman
Old Malda Municipality


ABDUS SAMAD
Notary Public Malda Sadar
PO & Dist - Malda

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Annexure-R-32128

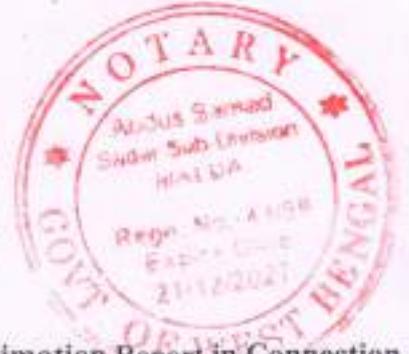
Government of West Bengal
Office of the District Magistrate & Collector, Malda.
(Municipal Affairs)

Memo. No. 55/16/MA

Dated: 05/02/2024

From : The Addl. District Magistrate (MA),
Malda.

- To :
1. The Executive Officer, English bazar Municipality, Malda.
 2. The Executive Officer, Old Malda Municipality, Malda.
 3. The Block Development Officer, Manikchak Block, Malda.
 4. The Block Development Officer, Kaliachak-II Block, Malda.
 5. The Block Development Officer, Kaliachak-III Block, Malda.
 6. The Block Development Officer, Ratua-I Block, Malda.



Sub: Request for Submission of Construction and Demolition Waste Estimation Report in Connection with NGT case bearing OA no: 200/2014 (CWP No. 3727/1985) (I.A. No. 340/2022) of the Principal Bench, New Delhi

I am enclosing herewith, the orders dated 24.11.2023 & 06.11.2023 of NGT, Principal Bench, New Delhi Regarding prevention, control & abatement of pollution of River Ganga for your kind perusal. In this regard, in order to file an updated affidavit in present case some details are urgently required. You are therefore, requested to submit an estimation for Construction and Demolition Waste as per the format given below:

S. N	Permission Granted for Total Built Area (TBA) Construction Per Month	Qty. of Construction Waste Generated	Permission for Total Built Area (TBA) Demolition Per Month	Qty of Demolition Waste Generated
1.				
2.				

You are requested to furnish the desired details to this end (Email id masectionmalda@gmail.com) in both signed copy (PDF) as well as soft copy (MS-WORD/EXCEL of the report) within 28.02.2024 positively.

Enclose:

1. NGT Order Copy.

Addl. District Magistrate (MA),
Malda.

Dated: 05/02/2024.

Memo. No. 55/16/MA

Copy forwarded for information to:

1. CA to the District Magistrate, Malda.
2. CA to the Addl. District Magistrate, Malda.

ABDUS SAMAD
Notary Public, Malda Sadar
P.O. & Dist - Malda

09 FEB 2024

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Addl. District Magistrate (MA),
Malda.



LiFE
Lifestyle for
Environment

West Bengal Pollution Control Board

Department of Environment,

Govt. Of West Bengal

Malda Regional Office

"Paribesh Bhaban" (Near Food Park)

Abhirampur, P.O. Mokdumpur Malda - 732 103.

Website: www.wbpccb.gov.in, email: wbpccbno@gmail.com

Annexure-R-22

Memo No- 692/ WPB/MRO/G.C/NGT/23/24

Date- 19/01/2024

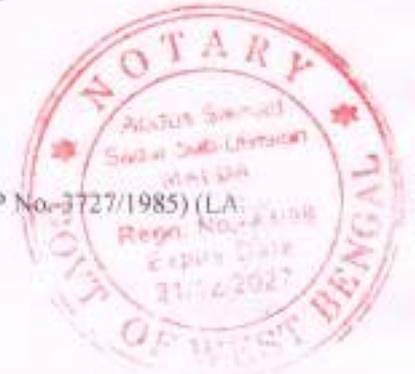
To
The Additional District Magistrate (M.A)
Office of the District Magistrate & Collector,
Malda-732101

Sub: Soliciting urgent report in Connection with NGT case bearing OA no: 200/2014 (CWP No-3727/1985) (LA: No. 340/2022) of the Principal Bench, New Delhi

Ref: Additional District Magistrate Office Letter Memo No-243/MA, Dated-21/12/2023

Sir

This has reference to your above-mentioned letter. I am sending the following information for your kind information and necessary use:



S.I.	Question	Material for Reply
a.	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	<p>None of the industries, which are identified as GPIs (Grossly Polluting Industries) are directly discharging to the river Ganga and its tributaries. Four industries (Vizianagar Starch, and Allied Products Pvt Ltd, Sukhjit Starch Industries, East End Silk Pvt Ltd, Gujarat Ambuja Exports Limited) are listed as GPI for Malda.</p> <p>M/s Vizianagar Starch is failing to comply with standard and the case has been sent to Head Office for appropriate action.</p> <p>Further, the geographical location of Malda district shows that effluents of maximum industries are being discharged to the drains or Nayanjuli, which after traversing long stretches meet either river Ganga in western sided or river Mahananda in eastern side. 39 such industries, 54 plastic units and 23 rice mills have been listed by Malda RO till 31.12.2023. However, discharge from each of this 93 plastic and other industrial units are very low and many of these units and rice mills have installed treatment units.</p>
b.	Total daily generation of such industrial waste within the district.	<p>Estimated waste quantity from GPI = 1649.7 T/Mo</p> <p>Estimated waste from other units = 1300 T/Mo</p>
c.	The manner of treatment of the industrial waste so generated.	<p>Septic tank for municipal sewage and predominantly sedimentation tank followed by biodegradable treatment for industrial wastewater. (The status of ETPs of rice mills shall be submitted separately as survey is going on.)</p>
d.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	<p>Copy of last effluent treatment three GPIs (Vizianagar Starch, Sukhjit Starch Industries, East End Silk) attached. Effluent analysis report of M/s, Gujarat Ambuja is awaited.</p>

ABDUS SAMAD
Notary Public - Malda Sadar
P.O. & Dist. - Malda

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S.I.	Question	Material for Reply
e.	The per day generation of industrial solid waste and manner of its treatment and disposal in the district.	Estimated waste quantity from GPI = 55 T per day Estimated waste from other units = 43 T per day
f.	Total daily generation of such industrial wastewater within the district.	Wastewater from GPI = 4487 KL per Day (including the wastewater from Gujarat Ambuja, which has proposed to practice ZLD) Wastewater from rice mills = 1173.9 KL/day Wastewater from units other than rice mills and GPIs = 383.33 KLD.

Thanking You.

Yours faithfully

D. Maulik
19.01.2024

(D.Maulik)
Senior Environmental Engineer & In-charge
Malda Regional Office



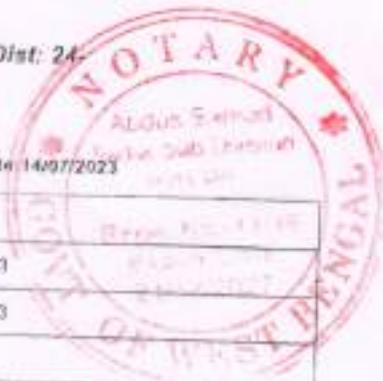
Enclosed: As stated above

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ABDUS SAMAD
Notary Public Malda Sadar
PU & Dist - Malda
09 FEB 2024



WEST BENGAL POLLUTION CONTROL BOARD

Kankinara Laboratory
Panpore More, Kalyani Expressway, VIII, Panpur, P.O. Narayanpur, Dist: 24
Parganas (N), Pin 743 126,(033) 2502-1189



Report No. 121

TEST REPORT

Issue Date: 14/07/2023

Sample Details	Industry(Effluent)	A.R.F No.	121
Sample Received From	Malda Regional Office	Sampling Date	10/06/2023
Test Material	ETP Sample	Sample Received on	21/06/2023
Sampling Location	ETP OF M/S Sukhjit Starch Industries	Total no of Sample	2
Height/Depth	NA	Period of Analysis	21/06/2023 to 06/07/2023
Sample Condition	GOOD	Climate Condition	NA
Name of Industry	Sukhjit Starch Industries.	Address	City/Vill -Narayanpur, P.S.-Malda, Dist.-Malda, P.O.-Narayanpur, PIN-732141
Sample Collected by	Hapas Mumsu		

Sampling Procedure Reference - BRL/SOP/25

Sampling Plan - WBPCB/BRL/QR/7.3.2.1.X

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
----	-------------------	-----------------	---

1		Untreated		1330	Inlet to ETP
parameters	Result	Unit	LOD	Method	
BOD ₅ (@27°C)	3101.10	mg/l	1.00 mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques Series LATS M/87 - 88-1993	
COD	4508.0	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)	
C&C	<5.00	mg/l	5.00 mg/l	APHA 5520 B (23rd edition, 2017)	
pH (unit)	3.72	unit	2.00 unit	APHA 4500-H+ B (23rd edition, 2017)	
TSS(@103-105°C)	400.0	mg/l	5.00 mg/l	APHA 2540 D (23rd edition, 2017)	

2		Treated		1340	ETP OUTLET
parameters	Result	Unit	LOD	Method	
BOD ₅ (@27°C)	22.53	mg/l	1.00 mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques Series LATS M/87 - 88-1993	
COD	65.00	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)	
C&C	<5.00	mg/l	5.00 mg/l	APHA 5520 B (23rd edition, 2017)	
pH (unit)	6.58	unit	2.00 unit	APHA 4500-H+ B (23rd edition, 2017)	
TSS(@103-105°C)	46.60	mg/l	5.00 mg/l	APHA 2540 D (23rd edition, 2017)	

LOD - LOD: Limit of Detection, BDL - Below Detection Limit, NT - Not Traceable, NA - Not Applicable, ND - Not Done
 1) Sampling Details refer to A.R.F No. 121 Dated 21/06/2023. 2) Results are reported based on preserved materials received.
 Samples will be destroyed after 3 months from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method.
 The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.

Authorized Signatory: *[Signature]*
 Chief Engineer (Water) / District Engineer (Pollution Control) / Malda Regional Office, WBPCB
 Analyst: *[Signature]*
 Scientist (Water) / Scientist (Pollution Control)
 Chief Scientist (Issued By): *[Signature]*

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Notary Public - Malda Sadar
P.O. & Dist - Malda

09 FEB 2024
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WEST BENGAL POLLUTION CONTROL BOARD

Kankinara Laboratory
Panpore More, Kalyani Expressway, VIII. Panpur, P.O. Narayanpur, Dist. 24-
Parganas (N), Pin 743 126,(033) 2502-1189



Report No: 356

TEST REPORT

Issue Date: 12/09/2023

Sample Details	Industry(Effluent)	A.R.F No.	356
Sample Received From	Malda Regional Office	Sampling Date	10/08/2023
Test Material	ETP Sample	Sample Received on	11/08/2023
Sampling Location	ETP OF M/S East End Silks (P) Ltd.	Total no of Sample	2
Height/Depth	NA	Period of Analysis	11/08/2023 to 25/08/2023
Sample Condition	GOOD	Climate Condition	NA
Name of Industry	East End Silk (P) Ltd.	Address	City/Vill. Narayanpur, P.S.-Malda, Dist.-Maldah, P.O.-Narayanpur, PIN-732141
Sample Collected by	Hapas Murmu		

Sampling Procedure Reference - BRL/SOP/25

Sampling Plan - WBPCB/BRL/QR/7.8.2.1.K

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	Untreated	1645	ETP INLET	
	parameters	Result	Unit	Method
	BOD(3days@27°C)	3600.70	mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques Series LATS /4/87 - 88:1993
	COD	12728.80	mg/l	APHA 5220 B (23rd edition, 2017)
	O&G	<5.00	mg/l	APHA 5520 B (23rd edition, 2017)
	pH (Unit)	6.21	unit	APHA 4500-H+ B (23rd edition, 2017)
	TSS(@103-105°C)	140.00	mg/l	APHA 2540 D (23rd edition, 2017)
	LOD			
		1.00 mg/l		
		5.00 mg/l		
		5.00 mg/l		
		2.00 unit		
		6.00 mg/l		
2	Treated	1655	ETP OUTLET	
	parameters	Result	Unit	Method
	BOD(3days@27°C)	NOT DONE	mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques Series LATS /4/87 - 88:1993
	COD	20.00	mg/l	APHA 5220 B (23rd edition, 2017)
	O&G	<5.00	mg/l	APHA 5520 B (23rd edition, 2017)
	pH (Unit)	6.69	unit	APHA 4500-H+ B (23rd edition, 2017)
	TSS(@103-105°C)	10.00	mg/l	APHA 2540 D (23rd edition, 2017)
	LOD			
		1.00 mg/l		
		5.00 mg/l		
		5.00 mg/l		
		2.00 unit		
		6.00 mg/l		

1) LOD - Limit of Detection; BDL - Below Detection Limit; NT - Not Traceable; NA - Not Applicable; ND - Not Done
 2) For Sampling details pl. refer to A.R.F No. 196 Dated: 11/08/2023. 3) Results are reported based on preserved materials received
 4) Sample will be destroyed after 1 month from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method
 5) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.

Authorized Signatory
 [Signature]
 Scientist
 (Verified by)

[Signature]
 Scientist
 (Checked by)

[Signature]
 Chief Scientist
 (Issued by)

- Copy To:
1. Chief Engineer - O & E, WBPCB
 2. Chief Engineer - Planning / EM Cell, WBPCB
 3. Malda Regional Office, WBPCB

[Signature]
ARDIUS SAMAD
 Notary Public
 West Bengal

09 FEB 2024
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WEST BENGAL POLLUTION CONTROL BOARD

Kankinara Laboratory
 Panpore More, Kalyani Expressway, VIII. Panpur, P.O. Narayanpur, Dist: 24-
 Parganas (N), Pin 743 126,(033) 2502-1189



Report No: 122

TEST REPORT

Issue Date: 16/07/2023

Sample Details	Industry(Effluent)	A.R.F No.	122
Sample Received From	Malda Regional Office	Sampling Date	19/06/2023
Test Material	ETP Sample	Sample Received on	21/06/2023
Sampling Location	ETP OF M/S Vizianagar Starch & Allied Products Pvt	Total no of Sample	2
Height/Depth	NA	Period of Analysis	21/06/2023 to 06/07/2023
Sample Condition	GOOD	Climate Condition	NA
Name of Industry	Vizianagar Starch & Allied Products Pvt. Ltd.	Address	City/Vill.-Kutubssahar, P.S.-Gazole, Dist.- Malda, P.O.-Kutubssahar, PIN-732102
Sample Collected by	Hapas Murmu		

Sampling Procedure Reference - BRL/SOP/25

Sampling Plan - WBPCB/BRL/QR/7.5.2.1.K

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
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1		1500		ETP Outlet	
parameters	Result	Unit	LOD	Method	
BOD(3days@27°C)	381.10	mg/l	1.00 mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques Series LATS M/87 - 88:1993	
COD	490.0	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)	
D&G	<5.00	mg/l	5.00 mg/l	APHA 5520 B (23rd edition, 2017)	
pH (Unit)	8.45	unit	2.00 unit	APHA 4500-H+ B (23rd edition, 2017)	
TSS(@103-105°C)	92.00	mg/l	6.00 mg/l	APHA 2540 D (23rd edition, 2017)	

2		1450		ETP Inlet	
parameters	Result	Unit	LOD	Method	
BOD(3days@27°C)	8001.10	mg/l	1.00 mg/l	IS 3025(Part 44):1993 & CPCB Analytical Techniques Series LATS M/87 - 88:1993	
COD	12740.0	mg/l	5.00 mg/l	APHA 5220 B (23rd edition, 2017)	
D&G	<5.00	mg/l	5.00 mg/l	APHA 5520 B (23rd edition, 2017)	
pH (Unit)	6.28	unit	2.00 unit	APHA 4500-H+ B (23rd edition, 2017)	
TSS(@103-105°C)	3150.0	mg/l	6.00 mg/l	APHA 2540 D (23rd edition, 2017)	

Note - LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 122 Dated: 21/06/2023. 2) Results are reported based on preserved samples received.
 3) Sample will be destroyed after 1 month from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method
 4) The Test Report shall not be reproduced in full or part without the written permission of the Laboratory.

Authorized Signatory :
 Env. Analyst (Checked by) J. Scientist (Checked by) Scientist (Checked by) Sr. Scientist (Checked by) Chief Scientist (Issued by)

- Copy To-
 1. Chief Engineer - O & E, WBPCB
 2. Chief Engineer, Planning / EIM Cell, WBPCB
 3. Malda Regional Office, WBPCB

ABDUS SAMAD
 Notary Public, Malda Sadar
 P.O. & Dist - Malda

09 FEB 2024
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List of completed projects since 2018 on river Ganga in Malda District						
Sl. No.	Name of the Scheme	Block	L/B or R/B	Protection Length (KM)	Project Cost (in Crore)	Year of completion
1	Bank protection work to the left bank of river Ganga at Rajkumartola for a length of 875M near 12.625 Km to 13.500Km under Mouza Nawarajajir in Block Manikchak, PS Bhutani, Dist.- Malda under Malda Irrigation Division	Manikchak	L/B	0.875	16.46	2018
2	Bank protection work to the left bank of river Ganga for a length of 1000 M at Downstream of Farakk Barrage at Parlapur from Safar Ali Park to Par Anup Nagar Primary School in Block- Katiachak-III, P.S. - Baisnabnagar Dist.- Malda.	Katiachak-III	L/B	1.000	12.26	2019
3	Bank protection work to the left bank of river Ganga at Keshorpur for a length 400M near 16.500 K.M to 16.900 Km under Mouza Keshorpur in Block Manikchak, P.S.- Bhutani, RIDF- XXIV	Manikchak	L/B	0.400	4.98	2019
4	Bank protection work to the left bank of river Ganga for a length of 460 m adjoining to Par Aunpnagar under Par Aunpnagarnouza in Perdonapur-Sovapur G.P & Block- Katiachak-III P.S.- Baisnabnagar, Dist- Malda. CSP	Katiachak-III	L/B	0.460	2.31	2019

Page No -1/5



ABDUS SAMAD
Notary Public, Malda Sadar
PO & Dist - Malda

09 FEB 2024

List of completed projects since 2018 on river Ganga in Malda District

Sl. No.	Name of the Scheme	Block	L/B or R/B	Protection Length (KM)	Project Cost (in Crore)	Year of completion
5	Bank protection work to the left bank of River Ganga at Sukunulathapur adjoining to Dwarf Bundh in G.P. Bangirola for a length of 100M in Block-Kaliachak-II, Dist-Malda CSP	Kaliachak-II	L/B	0.100	1.32	2019
6	Bank protection work to the left bank of river Ganga at Bagesariola for a length of 575M in Block Manikchak, P.S- Bhutni, Dist; Malda, CSP	Manikchak	L/B	0.575	7.88	2020
7	Bank Protection work to the left bank of river Ganga at Nilkantarola for a length of 500M in Block- Manikchak, P.S-Bhurni, Dist- Malda, CSP	Manikchak	L/B	0.500	6.88	2020
8	Bank protection work to the left bank of river Ganga at Kaluontola and Nandrola for a length of 550m in Block Manikchak, P.S Bhurni, Dist- Malda, RIDF-XXVI	Manikchak	L/B	0.550	7.93	2021
9	Bank protection work in the left bank of river Ganga at Sukunulathapur for a length of 1150m the d/s of Balukhura Kali mandir) along with strengthening and raising of dwarf embankment(2100m) in G.P Bangirola, RIDF-XXVI	Kaliachak-II	L/B	1.150	10.12	2022

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ABDUS SAMAD
Notary Public
P.O. & Dist - Malda

09 FEB 2024

List of completed projects since 2018 on river Ganga in Malda District

Sl. No.	Name of the Scheme	Block	L/B or R/B	Protection Length (KM)	Project Cost (in Crore)	Year of completion
10	Bank protection work to the left bank of river Ganga from Parlatpur ferry ghat to Golpemandalpara for a length of 2100M in G.P.-Pardeonapur-Sovapur, block Kaliachak-III, P.S.-Baisnabnagar, Dist.-Malda	Kaliachak-III	L/B	2.100	17.88	2023
11	Bank protection work in the left bank of river Ganga at Jonekosturi for a length of 500M (In the upstream of Balukhara Kalimandir) in G.P.-Bangitola, Block-Kaliachak-II, P.S.-Motahari, dist.-Malda.	Kaliachak-II	L/B	0.500	5.37	2023
12	Protection & Strengthening of Parachay embankment for a length of 800 mtr & construction of ring bundh for a length of 400 mtr at Boro Kalutontola in the left bank of river Ganga under G.P. - Uttar Chandipur, P.S.-Bhauri, Block- Manikchak, Dist- Malda[Scheme Id-1W/CSDS-89/2021-22]	Manikchak	L/B	1.200	2.00	2023
			Total	9.410	95.393	

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ABDUS SAMAD
 Soteriy Pradar
 Kalia Sub Division
 P.O. & Dist - Malda

09 FEB 2024

List of ongoing projects on river Ganga in Malda District

Sl. No.	Name of the Scheme	Block	L/B or R/B	Protection Length (KM)	Project Cost (in Crore)	Year of completion
1	Bank protection work in the left bank of river Ganga at sakurullahpur for a total length of 600 m starting from 100 m. downstream of shiv mandir in GP:- Bangoda, Block:- Kaliachak-II, P.S:- Mothabari, District Malda. RIDF XXVIII	Kaliachak-II	L/B	0.600	4.310	Ongoing
2	Protection work along the left bank of river Ganga at Baluola near 5th. Retired Embankment for a length of 800 M in P.S. & Block-Manikchak, Dist-Malda.	Manikchak	L/B	0.800	10.520	Ongoing
3	Bank protection work to the left bank of river Ganga near Sukhsena Ghat for a length of 700 M in P.S.- Bhutni, Block-Manikchak, Dist-Malda.	Manikchak	L/B	0.700	9.880	Ongoing
4	Protection work along left bank of river Ganga at Paralpur from 5 mtr U/S to 105 mtr D/S & 205 mtr D/S to 260 mtr D/S of Radha Gobinda Mandir for a length of 165 mtr in G.P-Pardeonapur-Sovapur, Block-Kaliachak-III, P.S-Baishnabnagar, Dist-Malda.	Kaliachak-III	L/B	0.165	1.493	Ongoing
5	Protection work along left bank of river Ganga at Paralpur from 13.320 km to 13.495 km d/s of Faraka Barrage for a length of 175 mtr in G.P-Pardeonapur-Sovapur, Block-Kaliachak-III, P.S-Baishnabnagar, Dist-Malda.	Kaliachak-III	L/B	0.175	1.470	Ongoing
			Total	2.440	27.673	



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 Notary Public, Malda District
 P.O. & Dist - Malda

09 FEB 2024

List of projects under Tender stage on river Ganga in Malda District						
Sl. No.	Name of the Scheme	Block	L/B or R/B	Protection Length (KM)	Project Cost (in Crore)	Year of completion
1	Protection work along the left bank of river Ganga at Narayenpur upstream of Manikchak Ferry Ghat for a length of 460m in P. S. & Block-Manikchak, Dist-Malda under Malda Irrigation Division.	Manikchak	L/B	0.460	6.920	Under Tender Stage
2	Protection work along the left bank of river Ganga from Golap Mondal para to Khaspara for a length of 1000m in G.P-Pardeenapur-Sovapur, Block-Kaliachak-III, P.S.-Bairnabnagar, Dist-Malda	Kaliachak-III,	L/B	1.000	11.110	Under Tender Stage
3	Protection work at left bank of river Ganga from 450 mtr U/S to 250 mtr D/S of the confluence of river Koshi and river Gangalfor a length of 700 Mtr) in P.S- Ratusa & Bhutni, Block- Ratusa-I & Manikchak, Dist-Malda.	Manikchak & Ratusa-I	L/B	0.700	6.800	Under Tender Stage
			Total	2.160	24.830	

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 19/11/24
 Abdus Samad
 Malda Irrigation Division
 Ghata Para, Malda



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 PO & Dist - Malda

10 9 FEB 2024

Irrigation (MID)

Annexure-R-27



Sl No	Name scheme	Tendered amount (Rs. In Lakh)	Physical progress 31/10/2023	Remarks.
1	Bank protection work to the left bank of river Ganga near Sukhsena Ghat for a length of 700 M in P.S.-Bhuni, Block-Manikchak, Dist-Malda.	540.75	23.25%	Work ongoing
2	Protection work along the left bank of river Ganga at Balatola near 5th. Retired Embankment for a length of 800 M in P.S. & Block-Manikchak, Dist-Malda.	618.10	30%	Work ongoing



গঙ্গা নদীর বাঁক



১৫ নং মাঠের নথি
 মাঠনং-১৫, মনিকচক, জেলা-মালদা
 পশ্চিমবঙ্গ, ভারত
 ফোন: ৯৮৩৬৬৬৬৬
 মোবাইল: ৯৮৩৬৬৬৬৬
 ইমেইল: ৯৮৩৬৬৬৬৬

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 O & Dist - Malda

09 FEB 2024

Irrigation (MID)

Annexure-R-27



SI No	Name scheme	Tendered amount (Rs. In Lakh)	Physical progress 31/10/2023	Remarks
3	Bank protection work in the left bank of river Ganga at sakurullapur for a total length of 600 m starting from 100 m. downstream of shiv mandir in G.P.- Bangitola, Block:- Kallachak-II, PS:- Mothabari, District Malda.	194.62	10%	Work ongoing
4	Protection work at the left bank of river Ganga at Parlalpur from 5mtr U/S to 105 mtr D/S and 205mtr D/S to 260mtr D/S of Radha Gobinda Mandir for a length of 165 Mtr in G.P.- Pardeenapur-Sovapur, Block- Kallachak-III, Dist-Malda.	59.06	25%	Work ongoing



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 West Bengal, India

06 FEB 2024

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Irrigation (MID)

Annexure-R-27



Sl No	Name scheme	Tendered amount (Rs. In Lakh)	Physical progress 31/10/2023	Remarks
5	Protection work along the left bank of river Ganga at Parlalpur from 13.320KM to 13.495KM KM DS of Farakka Barrage for a length of 175Mtr in G.P-Pardeonapur-Sovapur, Block-Kaliachak-III, P.S.—Baisnahnagar, Dist-Malda.	63.19	20%	Work ongoing



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 Notary Public, Maldah Sadar
 P.O. & Dist - Maldah

09 FEB 2024

Annexure - R-28

VI. Report on Bio-medical Waste

Name of District: Malda

Sl. No.	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (Kg/day)	Bio-medical Waste Treatment and disposal (Kg/day) in Common Bio-medical Waste Treatment Facilities
1.	Malda	320	1127.39	1127.39

**Letter Received from NGR Cell, UD & MA Department Nagaryan, Govt. of West Bengal. Dated: 24th January, 2024

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 Notary Public, Malda Sadar
 PO & Distt - Malda

09 FEB 2024





GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT LAND AND LAND REFORMS OFFICER
MALDA

Ph. No. 03512-254405

E-Mail: dllromalda@gmail.com

Memo No:- 283 /DLLRO(MLD)/V-MM /2022

Date: 25-01-2023

To:- Addl. District Magistrate(MA),
Office of the District Magistrate & Collector, Malda.
(Municipal Affairs)

Sub:- Soliciting urgent report in connection with NGT case bearing OA no: 200/2014
(CWP No. 3727/1985) (I.A No. 340/2022) of the Principle Bench, New Delhi.
Ref: Memo No. 243/MA Dated 21.12.2023 of the ADM(MA), Malda.

Sir,

In reference to the above, this is to inform you that report regarding number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and EMGSM, 2020 and Sustainable sand Mining Management Guidelines 2016, is mentioned below:

Sl.no	Name of the Block	Details of enforcement (in last one year)						Remarks
		Particulars of illegal mining with location thereof	No. of raid programme conducted	No. of cases registered	No. of vehicle detained/ seized	No. of FIR lodged	Amount of fine realized (Rs.)	
1	Kalaichak-I	In illegal mining Block jurisdiction	121	Nil	Nil	Nil	10000/-	
2	Kaliachak-II	Rajnagar Hamidpur Panchanandap	16	Nil	05	Nil	95000/-	
3	Kaliachak-III	Does not arise	10	Nil	Nil	Nil	Nil	
4	Manikchak	Nil	Nil	Nil	Nil	Nil	Nil	
5	Chanchal-I	Ashapur	40	Nil	Nil	Nil	25000/-	
6	Chanchal-II	No illegal mining activity noticed after conducting several raids.	145 days (excluding rainy season) including days of vigilance cum patrolling	Nil	Nil	Nil	Nil	
7	Ratusa-I	Nil	90	Nil	1	Nil	50000/-	
8	Ratusa-II	Nil	06	Nil	Nil	Nil	Nil	NA

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PO & Dist - Malda

09 FEB 2024

Sl.no	Name of the Block	Details of enforcement (in last one year)						Remarks
		Particulars of illegal mining with location thereof	No. of raid programme conducted	No. of cases registered	No. of vehicle detained/ seized	No. of FIR lodged	Amount of fine realized (Rs.)	
9	Habibpur	Nil	5	Nil	Nil	Nil	30000	
10	Bamongola	Few place in banks of River punarbhava in parhabunagar & Bamongola and Tangon in Khoksam Mouza	45	Nil	9	Nil	105000/-	
11	Old Malda	No illegal mining found at the location written in the above mentioned letter	35	Nil	15	Nil	150000/-	
12	Gazole		12	Nil	05	Nil	120000/-	
13	English Bazar	Nil	01	Nil	Nil	Nil	Nil	
14	HCP-I	Nil	Nil	Nil	Nil	Nil	Nil	
15	HCP-II	Nil	47	Nil	Nil	Nil	Nil	
Total			573	Nil	35	Nil	585000/-	



27/01/24
Additional District Magistrate and
District Land and Land Reforms Officer, Malda

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Notary Public, Malda Sadar
P.O. & Dist. - Malda

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GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT LAND AND LAND REFORMS OFFICER
MALDA

Ph. No. 03512-254405

E-Mail: dllromalda@gmail.com

Memo No: - 283/DLLRO(MLD)/V-MM /2022

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To: - Addl. District Magistrate (MA),
Office of the District Magistrate & Collector, Malda,
(Municipal Affairs)

Sub: - Soliciting urgent report in connection with NGT case bearing OA no. 200/2014
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Ref: Memo No. 243/MA Dated 21.12.2023 of the ADM(MA), Malda.



Sir,

In reference to the above, this is to inform you that report regarding number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and EMGSM, 2020 and Sustainable sand Mining Management Guidelines 2016, is mentioned below:

Sl. no	Name of the Block	Details of enforcement (in last one year)						Remarks
		Particulars of illegal mining with location thereof	No. of raid programme conducted	No. of cases registered	No. of vehicle detained/ seized	No. of FIR lodged	Amount of fine realized (Rs.)	
2	Kaliachak-II	Rajnagar Hamidpur Panchanandapur	16	Nil	05	Nil	95000/-	
3	Kaliachak-III	Does not arise	10	Nil	Nil	Nil	Nil	
4	Manikchak	Nil	Nil	Nil	Nil	Nil	Nil	
7	Ratua-I	Nil	90	Nil	1	Nil	50000/-	
Total			116	Nil		Nil	1,45,000/-	

25/01/24
Additional District Magistrate and
District Land and Land Reforms Officer, Malda

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PO & Ouar - Malda

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Annexure-I

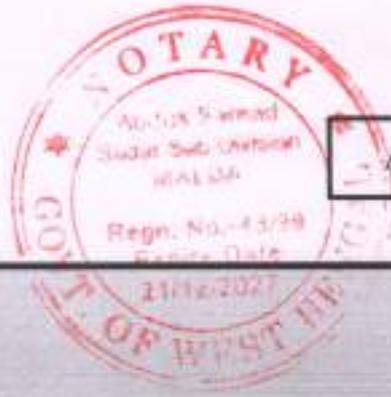


District Ganga Protection Committee Meeting

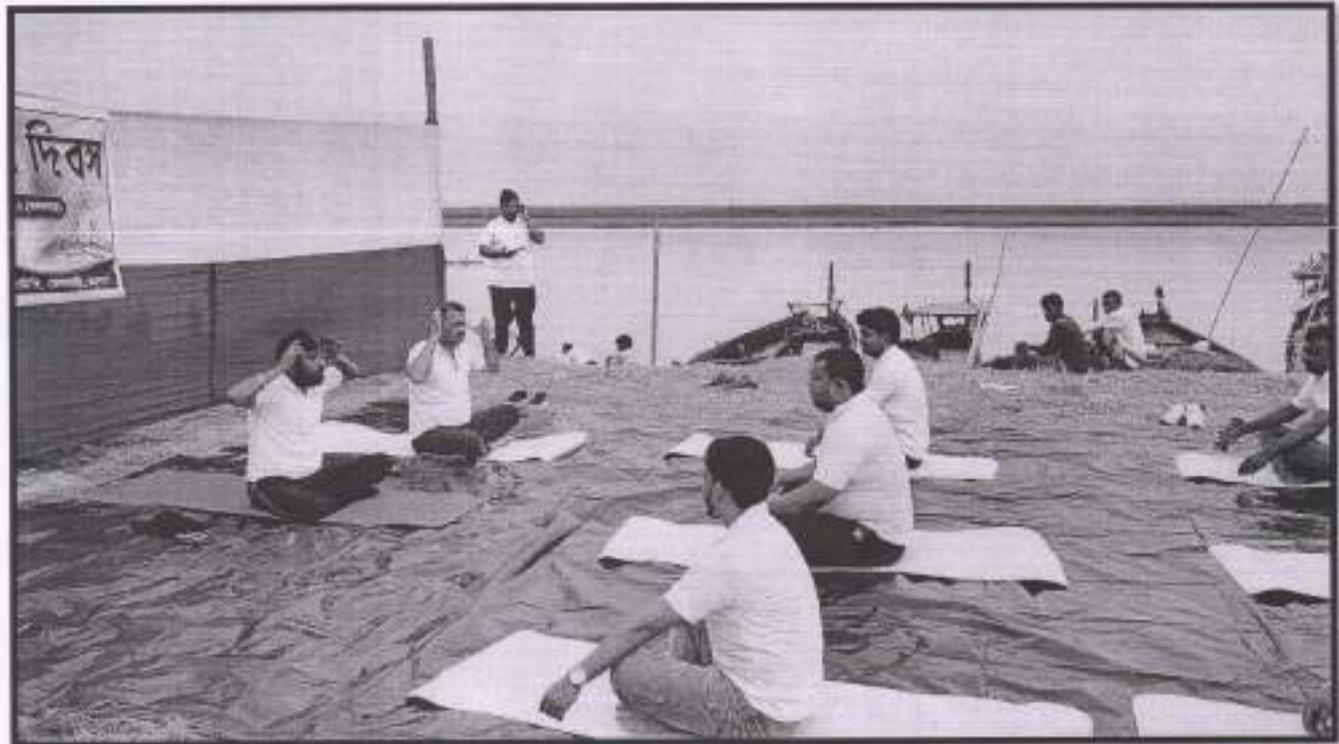
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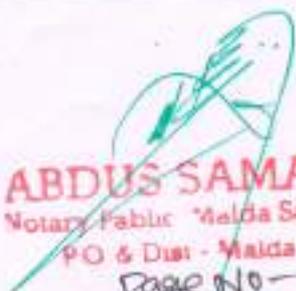
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Annexure-II




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উত্তরবঙ্গ সংবাদ

দূষণ রুখতে পঞ্চানন্দপুরে গঙ্গা উৎসব

তনয় মিত্র

মোঘলাদি, ও গঙ্গার ২ নম্বর ব্লক বাইপাসে ব্লকে জৈবিক শুদ্ধতা প্রকল্পের আওতায় গঙ্গা উৎসবের আয়োজন করা হয়েছে। এতে অংশগ্রহণ করেছেন স্থানীয় বাসিন্দারা।

এছাড়াও, স্থানীয় বাসিন্দাদের মধ্যে গঙ্গা উৎসবের গুরুত্ব সম্পর্কে সচেতনতা তৈরি করা হয়েছে। এছাড়াও, স্থানীয় বাসিন্দাদের মধ্যে গঙ্গা উৎসবের গুরুত্ব সম্পর্কে সচেতনতা তৈরি করা হয়েছে।



এছাড়াও, স্থানীয় বাসিন্দাদের মধ্যে গঙ্গা উৎসবের গুরুত্ব সম্পর্কে সচেতনতা তৈরি করা হয়েছে। এছাড়াও, স্থানীয় বাসিন্দাদের মধ্যে গঙ্গা উৎসবের গুরুত্ব সম্পর্কে সচেতনতা তৈরি করা হয়েছে।

এছাড়াও, স্থানীয় বাসিন্দাদের মধ্যে গঙ্গা উৎসবের গুরুত্ব সম্পর্কে সচেতনতা তৈরি করা হয়েছে। এছাড়াও, স্থানীয় বাসিন্দাদের মধ্যে গঙ্গা উৎসবের গুরুত্ব সম্পর্কে সচেতনতা তৈরি করা হয়েছে।

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Regn. No.-43/98
21/12/2027
WEST BENGAL



International Yoga Day -2023 at Kaliachak-II, Kaliachak-III & Ratua-I Block

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Ghat Pe Haat-2023 at Manikchak, Kaliachak-II &III Block

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Swachhata Hei Sewa -2023 at Manikchak Block



Swachhata Hei Sewa -2023 at Kaliachak-II Block

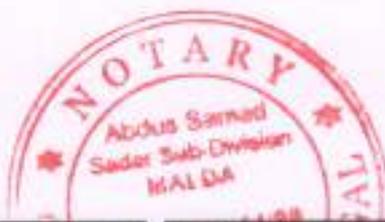


Swachhata Hei Sewa -2023 at Kaliachak-III Block

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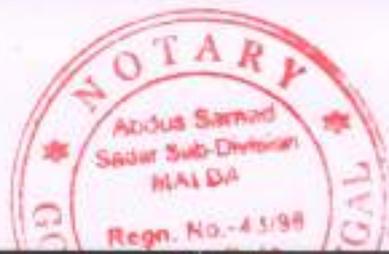
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Ganga Utsav-2023 at Kaliachak-II Block

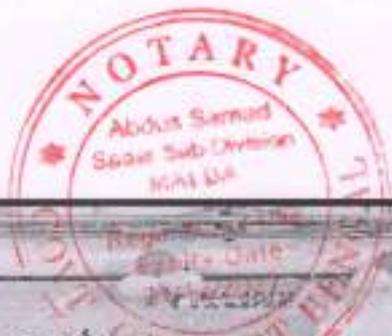


River Festival 2023 at Manikchak Block

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Public Outreach Program (involvement of Specially abled Children)

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Annexure-III



Wall Painting at Manikchak and Kaliachak-III Block

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 P.O. & Dist. - Malda



Latitude: 25.064587
Longitude: 87.880291
Elevation: 31.42±4 m
Accuracy: 21.9 m
Time: 03-02-2023 18:35
Note: Manikchak ghat

Powered by NotaryCam



Latitude: 25.082144
Longitude: 87.897599
Elevation: 55.04±1 m
Accuracy: 13.7 m
Time: 03-02-2023 14:22
Note: Manikchak Dev. Block

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Display Flex/Banner at Manikchak Block

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09 FEB 2024
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 Sadar Sub-Division
 MALDA
 Phone No. 3348
 Sadar, Malda
 741027
 WEST BENGAL



Latitude: 25.064046
 Longitude: 87.800939
 Altitude: -2.5±10 m
 Accuracy: 9.5 m
 Time: 03-02-2023 15:04
 Note: Manikchak ghat



Latitude: 25.064121
 Longitude: 87.879651
 Elevation: 24.1±16 m
 Accuracy: 6.4 m
 Time: 03-02-2023 15:14
 Note: Manikchak ghat

Mass Awareness Vehicles at Manikchak Block

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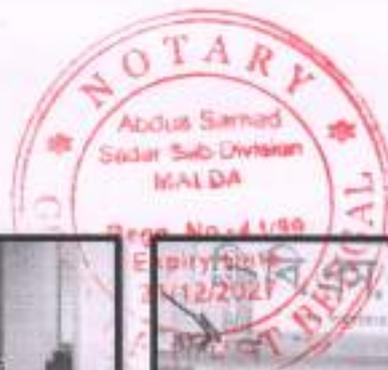
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P.O. & Dist. Malda

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Comics Books Distribution at Kailachak-III Block

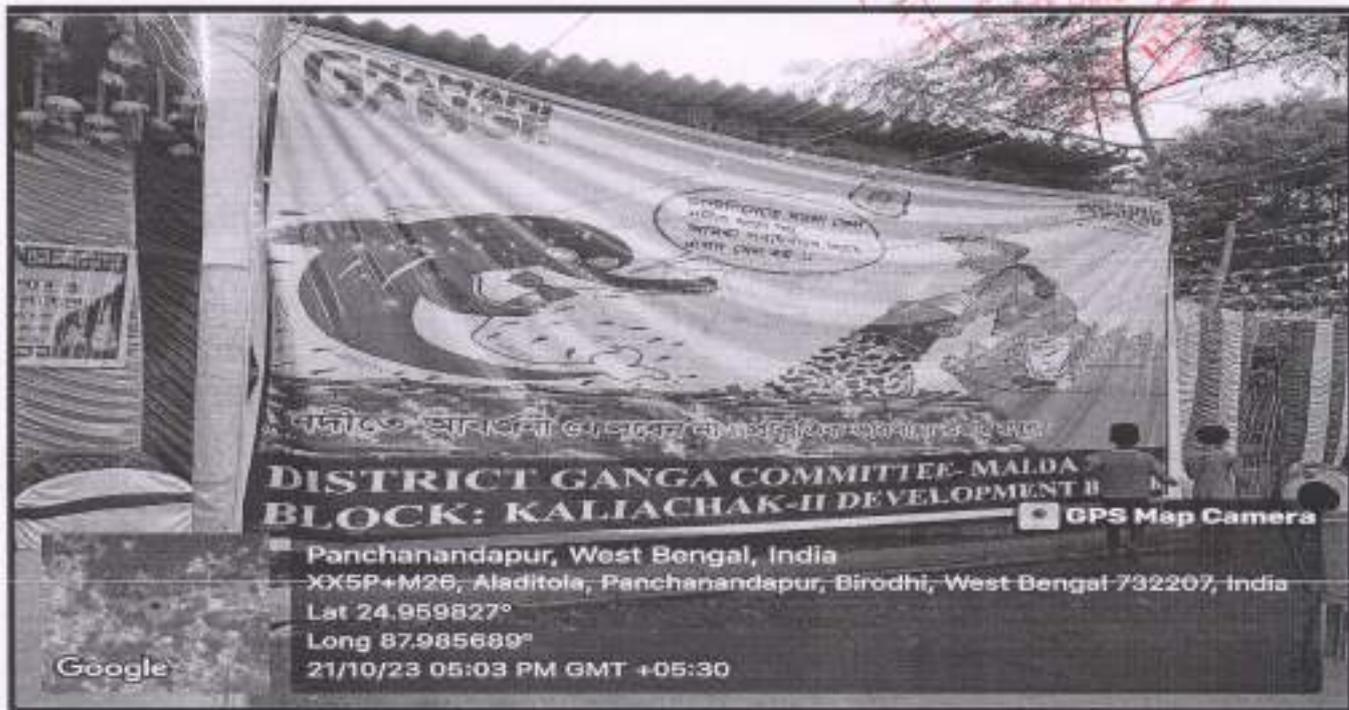


Comics Books Distribution at Manikchak Block

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Google



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Display flex/Banners during Durga Puja 2023 at Kaliachak-II, Kaliachak-III & Manikchak Block.

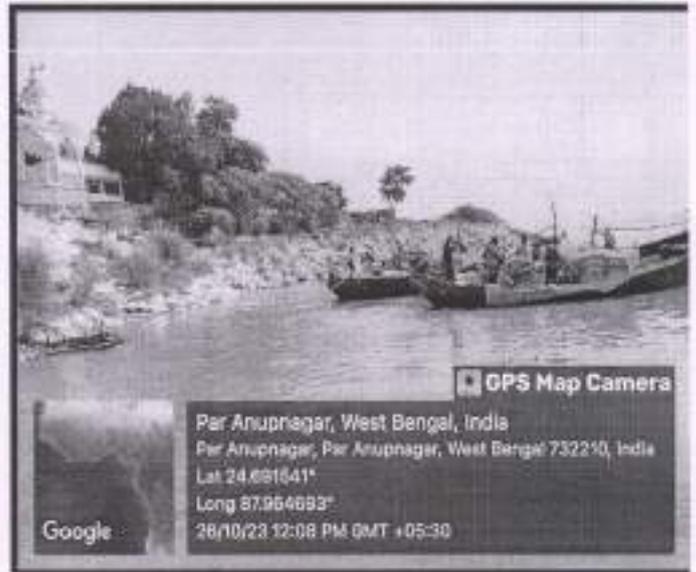
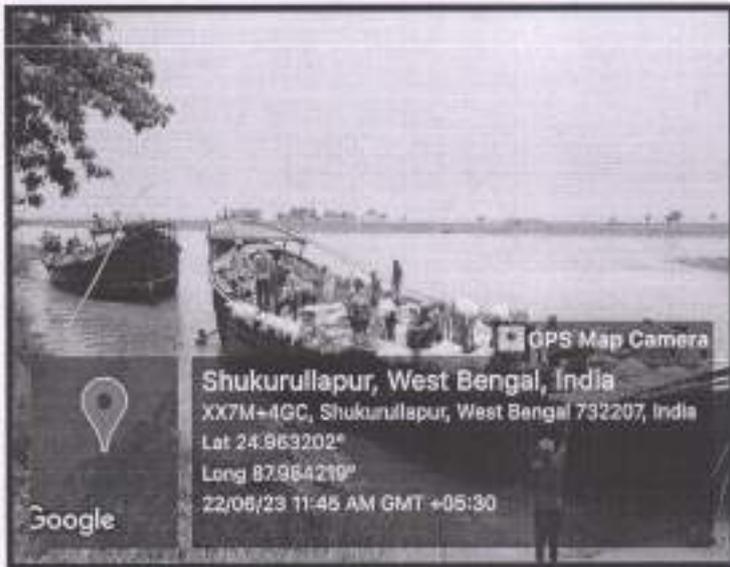
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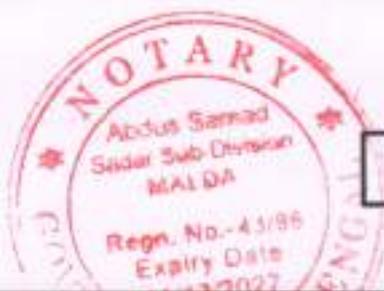
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Annexure-IV



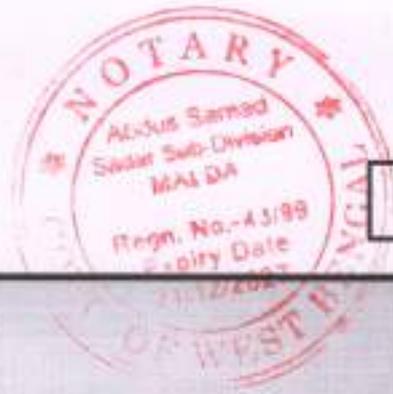
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Annexure-V



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 PU & Dist - Malda
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Annexure-VI



Latitude: 25.064291
Longitude: 87.8804
Elevation: 26.9444 m
Accuracy: 8.7 m
Time: 03-02-2023 15:18
Note: Manikchak ghat



Latitude: 25.064287
Longitude: 87.880407
Elevation: 29.61±5 m
Accuracy: 10.1 m
Time: 03-02-2023 15:18
Note: Manikchak ghat

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Notary Public, Malda Sadar
PO & Dist - Malda

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